

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :27-08-2024

Date : 27.08.2024									
S.L. No.	C.A. No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	7149 1/20 24	27.08. 2024	ABLA PL- 6179 /202 4	RK MALLICK	C.O.	CO UR T NO .2 OL D	Order Dtd. 2024-08-22	BAIL -1	(S ea t No - 5)
2	7149 2/20 24	27.08. 2024	ABLA PL- 6902 /202 4	AK MOHANTY	C.O.	CO UR T NO .2 OL D	Order Dtd. 2024-08-22	BAIL -1	(S ea t No - 2)
3	7149 3/20 24	27.08. 2024	ABLA PL- 6520 /202 4	RK MALLICK	C.O.	CO UR T NO .2 OL D	Order Dtd. 2024-08-22		(S ea t No - 2)
4	7149 4/20 24	27.08. 2024	ABLA PL- 8402 /202 4	S SAMAL	C.O.	CO UR T NO .2 OL D	Order Dtd. 2024-08-20	BAIL -2	(S ea t No - 11)
5	7149	27.08.	CRLM	BB ROUT	C.O	CO	Order Dtd. 2024-08-21		(S

	5/20 24	2024	C- 3047 /202 4		.	UR T NO .2 OL D			ea t No - 11)
6	7149 6/20 24	27.08. 2024	CRLM C- 3057 /202 4	BRAJA KISHOR PANDA	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-08-21		(S ea t No - 11)
7	7150 2/20 24	27.08. 2024	ABLA PL- 7132 /202 4	SP SAMANTA	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-08-22		(S ea t No - 11)
8	7150 4/20 24	27.08. 2024	ABLA PL- 6377 /202 4	M MOHANTY	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-08-22		(S ea t No - 11)
9	7150 5/20 24	27.08. 2024	ABLA PL- 6325 /202 4	M MOHANTY	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-08-22		(S ea t No - 11)
10	7150 6/20 24	27.08. 2024	ABLA PL- 7607 /202 4	K DAS	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-08-22	BAIL -1	(S ea t No - 3)
11	7150 7/20 24	27.08. 2024	BLAP L- 7833 /202 4	AK RANA	C.O .	CO UR T NO .2 OL	Order Dtd. 2024-08-22		(S ea t No - 3)

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1 2	7150 8/20 24	27.08. 2024	BLAP L- 7825 /202 4	JP KAR	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-08-22		(S ea t No - 3)
1 3	7150 9/20 24	27.08. 2024	BLAP L- 5627 /202 4	BB MALLICK	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-08-22		(S ea t No - 3)
1 4	7151 5/20 24	27.08. 2024	WA- 1499 /202 3	M R SAHOO	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-07-18	WRIT APPE AL	(S ea t No - 1)
1 5	7151 7/20 24	27.08. 2024	WA- 1500 /202 3	M.R. SAHOO	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-07-18	WRIT APPE AL	(S ea t No - 1)
1 6	7151 8/20 24	27.08. 2024	WA- 943/ 2023	PURUSOTTAM CHULI	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-07-18	WRIT APPE AL	(S ea t No - 6)
1 7	7152 0/20 24	27.08. 2024	WA- 1517 /202 3	M/S. PURUSOTTAM CHULI, PRIYAMBADA NATH	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-07-18	WRIT APPE AL	(S ea t No - 7)
1 8	7152 2/20 24	27.08. 2024	WA- 1518 /202 3	M/S. PURUSOTTAM CHULI, PRIYAMBADA NATH	C.O .	CO UR T NO	Order Dtd. 2024-07-18	WRIT APPE AL	(S ea t No

						. 2 O L D			- 7)
1 9	7152 3/20 24	27.08. 2024	WA- 148/ 2023	M R SAHOO	C.O .	CO UR T NO . 2 O L D	Order Dtd. 2024-07-18	WRIT APPE AL	(S ea t No - 3)
2 0	7152 4/20 24	27.08. 2024	WA- 3095 /202 3	M/S. PURUSOTTAM CHULI, PRIYAMBADA NATH	C.O .	CO UR T NO . 2 O L D	Order Dtd. 2024-07-18	WRIT APPE AL	(S ea t No - 5)
2 1	7152 6/20 24	27.08. 2024	WA- 3096 /202 3	M/S. PURUSOTTAM CHULI, PRIYAMBADA NATH	C.O .	CO UR T NO . 2 O L D	Order Dtd. 2024-07-18	WRIT APPE AL	(S ea t No - 5)
2 2	7152 7/20 24	27.08. 2024	WA- 552/ 2023	M R SAHOO	C.O .	CO UR T NO . 2 O L D	Order Dtd. 2024-07-18	WRIT APPE AL	(S ea t No - 6)
2 3	7152 8/20 24	27.08. 2024	ABLA PL- 7843 /202 4	J.KAMILA	C.O .	CO UR T NO . 2 O L D	Order Dtd. 2024-08-22		(S ea t No - 6)
2 4	7153 0/20 24	27.08. 2024	WA- 1050 /202 2	M.R. SAHOO	C.O .	CO UR T NO . 2 O L D	Order Dtd. 2024-07-18	WRIT APPE AL	(S ea t No - 6)
2	7153	27.08.	WA-	M R SAHOO	C.O	CO	Order Dtd. 2024-07-18	WRIT	(S

5	1/20 24	2024	900/ 2022		.	UR T NO . 2 OL D		APPE AL	ea t No - 3)
2 6	7153 2/20 24	27.08. 2024	WA- 1185 /202 2	M.R. SAHOO	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-07-18	WRIT APPE AL	(S ea t No - 5)
2 7	7153 3/20 24	27.08. 2024	ABLA PL- 8546 /202 4	P.N.NAYAK	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-08-22		(S ea t No - 5)
2 8	7153 4/20 24	27.08. 2024	WA- 1247 /202 2	M.R. SAHOO	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-07-18	WRIT APPE AL	(S ea t No - 6)
2 9	7153 6/20 24	27.08. 2024	WA- 919/ 2022	M R SAHOO	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-07-18	WRIT APPE AL	(S ea t No - 4)
3 0	7153 7/20 24	27.08. 2024	WA- 1248 /202 2	M.R. SAHOO	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-07-18	WRIT APPE AL	(S ea t No - 6)
3 1	7153 8/20 24	27.08. 2024	ABLA PL- 7869 /202 4	S.K.BISWAL	C.O .	CO UR T NO . 2 OL	Order Dtd. 2024-08-22		(S ea t No - 6)

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32	7153 9/20 24	27.08. 2024	WA- 1399 /202 2	M.R. SAHOO	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-07-18	WRIT APPE AL	(S ea t No - 2)
33	7154 2/20 24	27.08. 2024	WA- 939/ 2023	PURUSOTTAM CHULI	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-07-18	WRIT APPE AL	(S ea t No - 6)
34	7154 3/20 24	27.08. 2024	WA- 1337 /202 3	M R SAHOO	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-07-18	WRIT APPE AL	(S ea t No - 1)
35	7154 4/20 24	27.08. 2024	WA- 1732 /202 2	M.R. SAHOO	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-07-18	WRIT APPE AL	(S ea t No - 2)
36	7154 6/20 24	27.08. 2024	WA- 1493 /202 3	PURUSOTTAM CHULI	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-07-18	WRIT APPE AL	(S ea t No - 1)
37	7154 7/20 24	27.08. 2024	ABLA PL- 8538 /202 4	R.K.BHOI	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-08-22	BAIL -2	(S ea t No - 9)
38	7154 8/20 24	27.08. 2024	WA- 1741 /202 2	M.R. SAHOO	C.O .	CO UR T NO	Order Dtd. 2024-07-18	WRIT APPE AL	(S ea t No

						. 2 OL D			- 2)
3 9	7155 0/20 24	27.08. 2024	WA- 1333 /202 3	M R SAHOO	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-07-18	WRIT APPE AL	(S ea t No - 1)
4 0	7155 1/20 24	27.08. 2024	WA- 1767 /202 2	M/S.PURUSOTTAM CHULI,P.NATH	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-07-18	WRIT APPE AL	(S ea t No - 2)
4 1	7155 2/20 24	27.08. 2024	WA- 1309 /202 3	M R SAHOO	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-07-18	WRIT APPE AL	(S ea t No - 1)
4 2	7155 4/20 24	27.08. 2024	WA- 1306 /202 3	M R SAHOO	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-07-18	WRIT APPE AL	(S ea t No - 1)
4 3	7155 8/20 24	27.08. 2024	WA- 947/ 2023	M R SAHOO	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-07-18	WRIT APPE AL	(S ea t No - 6)
4 4	7156 1/20 24	27.08. 2024	CRLM C- 2472 /202 4	M.R. BARIK	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-09-11		(S ea t No - 6)
4	7156	27.08.	CRLM	S. BISWAL	C.O	CO	Order Dtd. 2024-08-23		(S

5	3/20 24	2024	C- 2476 /202 4		.	UR T NO .2 OL D			ea t No - 6)
4 6	7156 4/20 24	27.08. 2024	CRP- 16/2 024	SATYA NARAYAN MISHRA 4	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-04-25	CIVI L REVI SION	(S ea t No - 1)
4 7	7156 6/20 24	27.08. 2024	WP (C) - 1546 6/20 22	S. MOHARANA	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-08-22	WRIT BRAN CH-6	(S ea t No - 25)
4 8	7156 8/20 24	27.08. 2024	WP (C) - 1546 6/20 22	R. SAMAL	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-08-22	WRIT BRAN CH-6	(S ea t No - 25)
4 9	7157 0/20 24	27.08. 2024	WP (C) - 3982 0/20 23	D.K. JENA	C.O .	CO UR T NO .23	Order Dtd. 2024-11-25	WRIT BRAN CH-1	(S ea t No - 49)
5 0	7157 2/20 24	27.08. 2024	WP (C) - 1639 8/20 24	ANUP KUMAR MOHAPATRA	C.O .	CO UR T NO .23	Order Dtd. 2024-08-22	WRIT BRAN CH-5	(S ea t No - 21)
5 1	7157 4/20 24	27.08. 2024	WP (C) - 1450 0/20 24	A.K. BEHERA	C.O .	CO UR T NO .23	Order Dtd. 2024-08-22	WRIT BRAN CH-7	(S ea t No - 5)
5 2	7157 5/20	27.08. 2024	BLAP L-	P.K.PRAHARAJ	C.O .	CO UR	Order Dtd. 2024-08-22	BAIL -1	(S ea

	24		5519 /202 4			T NO .23			t No - 6)
5 3	7157 8/20 24	27.08. 2024	BLAP L- 4336 /202 4	A.SAHOO	C.O .	CO UR T NO .23	Order Dtd. 2024-08-22		(S ea t No - 6)
5 4	7158 0/20 24	27.08. 2024	WP (C) - 1334 2/20 24	BHABANI SANKAR DAS	C.O .	CO UR T NO .23	Order Dtd. 2024-12-04	WRIT BRAN CH-3	(S ea t No - 11)
5 5	7158 1/20 24	27.08. 2024	ABLA PL- 8539 /202 4	R.K.MALLICK	C.O .	CO UR T NO .23	Order Dtd. 2024-08-22	BAIL -1	(S ea t No - 4)
5 6	7158 3/20 24	27.08. 2024	ABLA PL- 8555 /202 4	R.K.MALLICK	C.O .	CO UR T NO .23	Order Dtd. 2024-08-22	BAIL -1	(S ea t No - 4)
5 7	7158 5/20 24	27.08. 2024	ABLA PL- 3002 /202 2	S.A.K. DORA	C.O .	CO UR T NO .17	Order Dtd. 2024-04-24	BAIL -2	(S ea t No - 12)
5 8	7158 7/20 24	27.08. 2024	ABLA PL- 8556 /202 4	R.K.MALLICK	C.O .	CO UR T NO .17	Order Dtd. 2024-08-22	BAIL -1	(S ea t No - 5)
5 9	7158 9/20 24	27.08. 2024	WP (C) - 1194 8/20 24	ASHOK KUMAR SAHOO	C.O .	CO UR T NO .17	Order Dtd. 2024-08-22	WRIT BRAN CH-4	(S ea t No - 27)
6 0	7159 0/20 24	27.08. 2024	ABLA PL- 8551 /202	B.K.DALAI	C.O .	CO UR T NO	Order Dtd. 2024-08-22		(S ea t No

			4			. 17			- 27)
6 1	7159 2/20 24	27.08. 2024	ABLA PL- 8533 /202 4	P.K.MOHANTY	C.O .	CO UR T NO . 17	Order Dtd. 2024-08-22		(S ea t No - 27)
6 2	7159 3/20 24	27.08. 2024	WP (C) - 1008 2/20 24	R.CH. ROUT	C.O .	CO UR T NO . 17	Order Dtd. 2024-08-22	WRIT BRAN CH-5	(S ea t No - 32)
6 3	7159 5/20 24	27.08. 2024	ABLA PL- 8536 /202 4	K.P.MOHANTY	C.O .	CO UR T NO . 17	Order Dtd. 2024-08-22		(S ea t No - 32)
6 4	7159 7/20 24	27.08. 2024	WP (C) - 1052 9/20 24	KSHIROD KUMAR PAHIL	C.O .	CO UR T NO . 17	Order Dtd. 2024-08-22	WRIT BRAN CH-3	(S ea t No - 12)
6 5	7159 8/20 24	27.08. 2024	ABLA PL- 8532 /202 4	P.JENA	C.O .	CO UR T NO . 17	Order Dtd. 2024-08-22		(S ea t No - 12)
6 6	7159 9/20 24	27.08. 2024	WP (C) - 8970 /202 4	BALARAM SINGH	C.O .	CO UR T NO . 17	Order Dtd. 2024-08-22	WRIT BRAN CH-1	(S ea t No - 31)
6 7	7160 0/20 24	27.08. 2024	WP (C) - 8396 /202 4	S. P. SAMANTA	C.O .	CO UR T NO . 17	Order Dtd. 2024-08-22	WRIT BRAN CH-3	(S ea t No - 28)
6	7160	27.08.	WP (C	KISHORE CHANDRA	C.O	CO	Order Dtd. 2024-08-22	WRIT	(S

8	1/20 24	2024) - 8728 /202 4	SATAPATHY	.	UR T NO .17		BRAN CH-7	ea t No - 10)
6 9	7160 2/20 24	27.08. 2024	ABLA PL- 8540 /202 4	S.DASH	C.O .	CO UR T NO .17	Order Dtd. 2024-08-22	BAIL -2	(S ea t No - 9)
7 0	7160 3/20 24	27.08. 2024	WP (C) - 8390 /202 4	L. SAHOO	C.O .	CO UR T NO .17	Order Dtd. 2024-08-22	WRIT BRAN CH-3	(S ea t No - 28)
7 1	7160 6/20 24	27.08. 2024	WP (C) - 1881 5/20 24	S. DAS	C.O .	CO UR T NO .17	Order Dtd. 2024-08-22		(S ea t No - 28)
7 2	7160 7/20 24	27.08. 2024	WP (C) - 8354 /202 4	P. K. MISHRA	C.O .	CO UR T NO .23	Order Dtd. 2024-10-30	WRIT BRAN CH-3	(S ea t No - 28)
7 3	7160 9/20 24	27.08. 2024	WP (C) - 2547 0/20 23	S.K. RATH	C.O .	CO UR T NO .23	Order Dtd. 2024-08-21	WRIT BRAN CH-1	(S ea t No - 3)
7 4	7161 0/20 24	27.08. 2024	WP (C) - 1627 0/20 24	DURYODHAN SAHOO	C.O .	CO UR T NO .1	Order Dtd. 2024-08-28	WRIT BRAN CH-4	(S ea t No - 46)
7 5	7161 2/20 24	27.08. 2024	WP (C) - 1986 5/20 24	H.K. PANDA	C.O .	CO UR T NO .1	Order Dtd. 9999-12-31		(S ea t No - 46)

76	7161 4/20 24	27.08. 2024	WP (C) - 1950 6/20 24	N. ROUT	C.O .	CO UR T NO . 1	Order Dtd. 9999-12-31		(S ea t No - 46)
77	7161 6/20 24	27.08. 2024	CMAF L- 182/ 2024	B. K. PARDHI	C.O .	CO UR T NO . 1	Order Dtd. 2024-08-22	M.J. C.	(S ea t No - 3)
78	7161 7/20 24	27.08. 2024	WP (C) - 1468 8/20 24	S. DAS	C.O .	CO UR T NO . 1	Order Dtd. 2024-08-20	WRIT BRAN CH-2	(S ea t No - 6)
79	7161 9/20 24	27.08. 2024	FAO- 130/ 2024	S. B. DAS	C.O .	CO UR T NO . 1	Order Dtd. 2024-08-22	MISC . APPE AL SEC.	(S ea t No - 9)
80	7162 0/20 24	27.08. 2024	WPC (OAC) - 1848 /201 6	S.K.MOHANTY	C.O .	CO UR T NO . 1	Order Dtd. 2024-08-20	OA Bran ch	(S ea t No - 1)
81	7162 2/20 24	27.08. 2024	FAO- 293/ 2023	P.N. NAYAK	C.O .	CO UR T NO . 1	Order Dtd. 2024-08-23	MISC . APPE AL SEC.	(S ea t No - 5)
82	7162 3/20 24	27.08. 2024	FAO- 130/ 2024	M. K. PATI	C.O .	CO UR T NO . 1	Order Dtd. 2024-08-22	MISC . APPE AL SEC.	(S ea t No - 9)
83	7162 4/20 24	27.08. 2024	MACA - 733/ 2024	P.K. LENKA	C.O .	CO UR T NO . 1	Order Dtd. 2024-10-21	MISC . APPE AL SEC.	(S ea t No - 4)
84	7162 6/20 24	27.08. 2024	MACA - 1117 /202	S. SWAIN	C.O .	CO UR T NO	Order Dtd. 2024-08-20	MISC . APPE AL	(S ea t No

			3			. 1		SEC.	- 9)
8 5	7162 7/20 24	27.08. 2024	MACA - 1117 /202 3	A.K. DAS	C.O .	CO UR T NO . 1	Order Dtd. 2024-08-20	MISC . APPE AL SEC.	(S ea t No - 9)
8 6	7162 8/20 24	27.08. 2024	WPC (OAC) - 1470 /201 7	B.C. PANDA	C.O .	CO UR T NO . 1	Order Dtd. 2024-08-20	OA Bran ch	(S ea t No - 1)
8 7	7162 9/20 24	27.08. 2024	BLAP L- 7863 /202 4	M R SAHOO	C.O .	CO UR T NO . 1	Order Dtd. 2024-08-23		(S ea t No - 1)
8 8	7163 1/20 24	27.08. 2024	WPC (OAC) - 2877 /201 7	A. NANDA	C.O .	CO UR T NO . 1	Order Dtd. 2024-08-21	OA Bran ch	(S ea t No - 1)
8 9	7163 2/20 24	27.08. 2024	WPC (OAC) - 2877 /201 7	G. SUNDARA	C.O .	CO UR T NO . 1	Order Dtd. 2024-08-21	OA Bran ch	(S ea t No - 1)
9 0	7163 3/20 24	27.08. 2024	WPC (OAC) - 3262 /201 8	U. CHHOTORAY	C.O .	CO UR T NO . 1	Order Dtd. 2024-08-20	OA Bran ch	(S ea t No - 1)
9 1	7163 4/20 24	27.08. 2024	WPC (OAC) - 3262 /201 8	D. K. JENA	C.O .	CO UR T NO . 1	Order Dtd. 2024-08-20	OA Bran ch	(S ea t No - 1)
9 2	7163 5/20 24	27.08. 2024	WPC (OA) - 1366 /201 7	D.K. SAHOO	C.O .	CO UR T NO . 1	Order Dtd. 2024-08-20	OA Bran ch	(S ea t No - 1)
9 3	7163 7/20 24	27.08. 2024	WP (C))- 1882	S. DAS	C.O .	CO UR T	Order Dtd. 2024-08-22		(S ea t

			6/20 24			NO · 1			No - 1)
9 4	7163 9/20 24	27.08. 2024	WPC (OAC) - 2928 /201 8	U. CHHOTORAY	C.O ·	CO UR T NO · 1	Order Dtd. 2024-08-20	OA Bran ch	(S ea t No - 1)
9 5	7164 0/20 24	27.08. 2024	WP (C))- 1903 6/20 24	S. DAS	C.O ·	CO UR T NO · 1	Order Dtd. 2024-08-22		(S ea t No - 1)
9 6	7164 1/20 24	27.08. 2024	WP (C))- 1881 1/20 24	S. DAS	C.O ·	CO UR T NO · 1	Order Dtd. 2024-08-22		(S ea t No - 1)
9 7	7164 2/20 24	27.08. 2024	WPC (OAC) - 2928 /201 8	J. P. KAR	C.O ·	CO UR T NO · 1	Order Dtd. 2024-08-20	OA Bran ch	(S ea t No - 1)
9 8	7164 3/20 24	27.08. 2024	WPC (OAC) - 2876 /201 7	G. SUNDARAY	C.O ·	CO UR T NO · 1	Order Dtd. 2024-08-21	OA Bran ch	(S ea t No - 1)
9 9	7164 4/20 24	27.08. 2024	WPC (OAC) - 2876 /201 7	K. MOHANTY	C.O ·	CO UR T NO · 1	Order Dtd. 2024-08-21	OA Bran ch	(S ea t No - 1)
1 0 0	7164 5/20 24	27.08. 2024	WP (C))- 1923 3/20 24	D. K. MOHANTY	C.O ·	CO UR T NO · 1	Order Dtd. 2024-08-16		(S ea t No - 1)
1 0 1	7164 6/20 24	27.08. 2024	WP (C))- 2032 9/20 24	K. PARIDA	C.O ·	CO UR T NO · 1	Order Dtd. 2024-08-21		(S ea t No - 1)
1 0	7164 7/20	27.08. 2024	ABLA PL-	UP BAG	C.O ·	CO UR	Order Dtd. 2024-08-20		(S ea

2	24		8339 /202 4			T NO · 1			t No - 1)
1 0 3	7164 8/20 24	27.08. 2024	WPC (OAC) - 1743 /201 8	P.K. MISHRA	C.O ·	CO UR T NO · 1	Order Dtd. 2024-08-20	OA Bran ch	(S ea t No - 1)
1 0 4	7164 9/20 24	27.08. 2024	WP (C))- 1919 2/20 24	D. K. MOHANTY	C.O ·	CO UR T NO · 1	Order Dtd. 2024-08-16	WRIT BRAN CH-4	(S ea t No - 17)
1 0 5	7165 0/20 24	27.08. 2024	WP (C))- 1918 8/20 24	D. K. MOHANTY	C.O ·	CO UR T NO · 1	Order Dtd. 2024-08-16		(S ea t No - 17)
1 0 6	7165 1/20 24	27.08. 2024	WP (C))- 1907 5/20 24	D. K. MOHANTY	C.O ·	CO UR T NO · 1	Order Dtd. 2024-08-16		(S ea t No - 17)
1 0 7	7165 2/20 24	27.08. 2024	WP (C))- 1907 0/20 24	D. K. MOHANTY	C.O ·	CO UR T NO · 1	Order Dtd. 2024-08-16		(S ea t No - 17)
1 0 8	7165 3/20 24	27.08. 2024	WP (C))- 1876 8/20 24	D. K. MOHANTY	C.O ·	CO UR T NO · 1	Order Dtd. 2024-08-16		(S ea t No - 17)
1 0 9	7165 4/20 24	27.08. 2024	WP (C))- 1963 1/20 24	A. K. MOHANTY	C.O ·	CO UR T NO · 1	Order Dtd. 2024-08-22		(S ea t No - 17)
1	7165	27.08.	WP (C	A. K. MOHANTY	C.O	CO	Order Dtd. 2024-08-22		(S

10	5/2024	2024)-19740/2024		.	UR T NO .1			ea t No - 17)
111	71656/2024	27.08.2024	WP(C)-19590/2024	A. K. MOHANTY	C.O.	CO UR T NO .1	Order Dtd. 2024-08-22		(S ea t No - 17)
112	71657/2024	27.08.2024	WP(C)-19523/2024	A. MOHANTY	C.O.	CO UR T NO .1	Order Dtd. 2024-08-21		(S ea t No - 17)
113	71658/2024	27.08.2024	WP(C)-19390/2024	A. K. MOHANTY	C.O.	CO UR T NO .1	Order Dtd. 2024-08-22		(S ea t No - 17)
114	71659/2024	27.08.2024	WP(C)-19394/2024	A. K. MOHANTY	C.O.	CO UR T NO .1	Order Dtd. 2024-08-22		(S ea t No - 17)
115	71660/2024	27.08.2024	WP(C)-19400/2024	A. K. MOHANTY	C.O.	CO UR T NO .1	Order Dtd. 2024-08-22		(S ea t No - 17)
116	71661/2024	27.08.2024	ABLA PL- 8592 /2024	R R NAYAK	C.O.	CO UR T NO .1	Order Dtd. 2024-08-23		(S ea t No - 17)
117	71662/2024	27.08.2024	WP(C)-19504/2024	A. K. MOHANTY	C.O.	CO UR T NO .1	Order Dtd. 2024-08-22		(S ea t No - 17)

						1			17)
1 1 8	7166 3/20 24	27.08. 2024	CRLM C- 3070 /202 4	KARMA DAS	C.O .	CO UR T NO . 1	Order Dtd. 2024-08-21		(S ea t No - 17)
1 1 9	7166 4/20 24	27.08. 2024	WP (C) - 1975 8/20 24	A. K. MOHANTY	C.O .	CO UR T NO . 1	Order Dtd. 2024-08-22		(S ea t No - 17)
1 2 0	7166 5/20 24	27.08. 2024	WP (C) - 1978 2/20 24	A. K. MOHANTY	C.O .	CO UR T NO . 1	Order Dtd. 2024-08-22		(S ea t No - 17)
1 2 1	7166 6/20 24	27.08. 2024	WP (C) - 1940 4/20 24	A. K. MOHANTY	C.O .	CO UR T NO . 1	Order Dtd. 2024-08-22		(S ea t No - 17)
1 2 2	7166 7/20 24	27.08. 2024	BLAP L- 7882 /202 4	R R NAYAK	C.O .	CO UR T NO . 1	Order Dtd. 2024-08-23		(S ea t No - 17)
1 2 3	7166 8/20 24	27.08. 2024	WP (C) - 1995 2/20 24	B. SAHOO	C.O .	CO UR T NO . 16	Order Dtd. 2024-09-09		(S ea t No - 17)
1 2 4	7166 9/20 24	27.08. 2024	WP (C) - 1880 3/20 24	R. K. BISOI	C.O .	CO UR T NO . 16	Order Dtd. 2024-08-21		(S ea t No - 17)
1 2	7167 0/20	27.08. 2024	BLAP L-	R R NAYAK	C.O .	CO UR	Order Dtd. 2024-08-09		(S ea

5	24		7597 /202 4			T NO .2 OL D			t No - 17)
1 2 6	7167 1/20 24	27.08. 2024	WP(C) - 1859 9/20 24	L. D. SAHU	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-08-21		(S ea t No - 17)
1 2 7	7167 2/20 24	27.08. 2024	LAA- 54/2 011	M/SP.K. DASH (CGC)	C.O .	CO UR T NO .16	Order Dtd. 2024-09-16	FIRS T APPE AL	(S ea t No - 7)
1 2 8	7167 3/20 24	27.08. 2024	ABLA PL- 8535 /202 4	R R NAYAK	C.O .	CO UR T NO .16	Order Dtd. 2024-08-22		(S ea t No - 7)
1 2 9	7167 4/20 24	27.08. 2024	WP(C) - 1887 2/20 24	S. B. ROUT	C.O .	CO UR T NO .16	Order Dtd. 2024-08-21		(S ea t No - 7)
1 3 0	7167 5/20 24	27.08. 2024	LAA- 68/2 019	S. BEHERA	C.O .	CO UR T NO .16	Order Dtd. 2024-08-22	FIRS T APPE AL	(S ea t No - 5)
1 3 1	7167 6/20 24	27.08. 2024	LAA- 68/2 019	M.K. PANDA	C.O .	CO UR T NO .16	Order Dtd. 2024-08-22	FIRS T APPE AL	(S ea t No - 5)
1 3 2	7167 7/20 24	27.08. 2024	WP(C) - 2004 3/20 24	M. R. SAHOO	C.O .	CO UR T NO .16	Order Dtd. 2024-08-21		(S ea t No - 5)
1 3 3	7167 8/20 24	27.08. 2024	WP(C) - 2038	J. D. MUDULI	C.O .	CO UR T	Order Dtd. 2024-10-25		(S ea t

			5/20 24			NO . 23			No - 5)
1 3 4	7167 9/20 24	27.08. 2024	ABLA PL- 1607 4/20 22	B.S. SWAIN	C.O .	CO UR T NO . 23	Order Dtd. 2024-08-23	BAIL -2	(S ea t No - 8)
1 3 5	7168 0/20 24	27.08. 2024	CRLM P- 1159 /202 4	B. K. PARDHI	C.O .	CO UR T NO . 23	Order Dtd. 2024-08-22		(S ea t No - 8)
1 3 6	7168 1/20 24	27.08. 2024	CRLM P- 1159 /202 4	N. K. ROUT	C.O .	CO UR T NO . 23	Order Dtd. 2024-08-22		(S ea t No - 8)
1 3 7	7168 2/20 24	27.08. 2024	LAA- 68/2 019	M.K. PANDA	C.O .	CO UR T NO . 23	Order Dtd. 2024-08-22	FIRS T APPE AL	(S ea t No - 5)
1 3 8	7168 3/20 24	27.08. 2024	CRLM P- 1146 /202 4	D. SAMAL	C.O .	CO UR T NO . 23	Order Dtd. 2024-08-22		(S ea t No - 5)
1 3 9	7168 4/20 24	27.08. 2024	ABLA PL- 5217 /202 3	TUKUNA KUMAR MISHRA	C.O .	CO UR T NO . 11	Order Dtd. 2024-08-23	BAIL -2	(S ea t No - 9)
1 4 0	7168 5/20 24	27.08. 2024	ABLA PL- 6494 /202 3	M.K. PANI	C.O .	CO UR T NO . 11	Order Dtd. 2024-08-23	BAIL -2	(S ea t No - 9)
1 4 1	7168 6/20 24	27.08. 2024	ABLA PL- 8952 /202 3	C.R. NAYAK	C.O .	CO UR T NO . 2	Order Dtd. 2023-10-09	BAIL -1	(S ea t No - 5)
1 4	7168 7/20	27.08. 2024	CRLM P-	S. SETHI	C.O .	CO UR	Order Dtd. 2024-08-22		(S ea

2	24		1160 /202 4			T NO · 2			t No - 5)
1 4 3	7168 8/20 24	27.08. 2024	ABLA PL- 6099 /202 4	J.P.KAR	C.O ·	CO UR T NO · 17	Order Dtd. 2024-08-23	BAIL -1	(S ea t No - 1)
1 4 4	7168 9/20 24	27.08. 2024	ABLA PL- 1550 3/20 23	J. PARDHAN	C.O ·	CO UR T NO · 2	Order Dtd. 2024-02-07	BAIL -2	(S ea t No - 8)
1 4 5	7169 0/20 24	27.08. 2024	CRLM P- 1189 /202 4	S. DAS	C.O ·	CO UR T NO · 2	Order Dtd. 2024-08-22		(S ea t No - 8)
1 4 6	7169 1/20 24	27.08. 2024	ABLA PL- 8609 /202 4	P.K.MOHANTY	C.O ·	CO UR T NO · 2	Order Dtd. 2024-08-23		(S ea t No - 8)
1 4 7	7169 2/20 24	27.08. 2024	ABLA PL- 1557 5/20 22	J.R. NAYAK	C.O ·	CO UR T NO · 2	Order Dtd. 2024-08-23	BAIL -2	(S ea t No - 12)
1 4 8	7169 3/20 24	27.08. 2024	CRLM P- 1193 /202 4	S. SWAIN	C.O ·	CO UR T NO · 2	Order Dtd. 2024-08-22		(S ea t No - 12)
1 4 9	7169 4/20 24	27.08. 2024	ABLA PL- 8602 /202 4	S.BARIK	C.O ·	CO UR T NO · 2	Order Dtd. 2024-08-23		(S ea t No - 12)
1 5 0	7169 5/20 24	27.08. 2024	WP (C) - 1622 5/20	M/S.SABYASACHI MISHRA	C.O ·	CO UR T NO	Order Dtd. 2024-08-22	WRIT BRAN CH-1	(S ea t No

			19			. 2			- 4)
1 5 1	7169 6/20 24	27.08. 2024	CRLM P- 1166 /202 4	G. R. PATRA	C.O .	CO UR T NO . 2	Order Dtd. 2024-08-22		(S ea t No - 4)
1 5 2	7169 7/20 24	27.08. 2024	ABLA PL- 8663 /202 4	J.SAHOO	C.O .	CO UR T NO . 2	Order Dtd. 2024-08-23	BAIL -2	(S ea t No - 8)
1 5 3	7169 8/20 24	27.08. 2024	WP(C) - 1558 3/20 24	S.K. SAHOO	C.O .	CO UR T NO . 16	Order Dtd. 2024-09-30	WRIT BRAN CH-3	(S ea t No - 33)
1 5 4	7169 9/20 24	27.08. 2024	CRLR EV- 417/ 2024	A. K. SAHOO	C.O .	CO UR T NO . 10	Order Dtd. 2024-09-26		(S ea t No - 33)
1 5 5	7170 0/20 24	27.08. 2024	ABLA PL- 8657 /202 4	P.K.MOHANTY	C.O .	CO UR T NO . 10	Order Dtd. 2024-08-23	BAIL -1	(S ea t No - 1)
1 5 6	7170 1/20 24	27.08. 2024	BLAP L- 7820 /202 4	BALARAM SINGH	C.O .	CO UR T NO . 10	Order Dtd. 2024-08-22		(S ea t No - 1)
1 5 7	7170 2/20 24	27.08. 2024	CRLA - 763/ 2024	D. SAMAL	C.O .	CO UR T NO . 3	Order Dtd. 2024-10-03		(S ea t No - 1)
1 5 8	7170 3/20 24	27.08. 2024	WP(C) - 4673 /201 3	N.CH. MISHRA	C.O .	CO UR T NO . 3	Order Dtd. 2024-08-21	WRIT BRAN CH-2	(S ea t No - 8)
1	7170	27.08.	BLAP	BALARAM SINGH	C.O	CO	Order Dtd. 2024-08-22		(S

59	4/2024	2024	L-7819/2024		.	UR T NO .3			eat No - 8)
160	71705/2024	27.08.2024	WP(C)-24525/2023	R.K. MOHABHOI	C.O.	CO UR T NO .3	Order Dtd. 2024-08-22	WRIT BRAN CH-8	(S ea t No - 39)
161	71706/2024	27.08.2024	ABLA PL-8655/2024	J.R.BISWAL	C.O.	CO UR T NO .3	Order Dtd. 2024-08-23		(S ea t No - 39)
162	71707/2024	27.08.2024	WP(C)-24525/2023	M/S.AMARENDRA PRASAD RAY,N.D.TRIPATHY ,T.R.JENA,D.P.RA Y	C.O.	CO UR T NO .3	Order Dtd. 2024-08-22	WRIT BRAN CH-8	(S ea t No - 39)
163	71708/2024	27.08.2024	ABLA PL-6340/2024	BALARAM SINGH	C.O.	CO UR T NO .2 OL D	Order Dtd. 2024-06-26	BAIL -1	(S ea t No - 3)
164	71709/2024	27.08.2024	ABLA PL-8669/2024	N.D.TRIPATHY	C.O.	CO UR T NO .2 OL D	Order Dtd. 2024-08-23		(S ea t No - 3)
165	71710/2024	27.08.2024	WP(C)-12466/2009	P.K. MOHANTY	C.O.	CO UR T NO .2 OL D	Order Dtd. 2024-08-09	WRIT BRAN CH-4	(S ea t No - 46)
166	71711/2024	27.08.2024	ABLA PL-8657	B.SWAIN	C.O.	CO UR T	Order Dtd. 2024-08-23	BAIL -1	(S ea t

			/2024			NO 2 OL D			No - 1)
1 6 7	7171 2/20 24	27.08. 2024	ABLA PL- 8608 /202 4	J.P.KAR	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-08-23	BAIL -2	(S ea t No - 7)
1 6 8	7171 3/20 24	27.08. 2024	ABLA PL- 8545 /202 4	SAMBEET PATTANAYAK	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-08-22	BAIL -2	(S ea t No - 9)
1 6 9	7171 4/20 24	27.08. 2024	ABLA PL- 8713 /202 4	J.P.KAR	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-08-23	BAIL -2	(S ea t No - 7)
1 7 0	7171 5/20 24	27.08. 2024	ABLA PL- 8534 /202 4	BALARAM SINGH	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-08-22		(S ea t No - 7)
1 7 1	7171 6/20 24	27.08. 2024	ABLA PL- 8593 /202 4	J.P.KAR	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-08-23	BAIL -2	(S ea t No - 9)
1 7 2	7171 7/20 24	27.08. 2024	ABLA PL- 8674 /202 4	M.N.MOHANTY	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-08-23		(S ea t No - 9)

173	71718/2024	27.08.2024	CRLM C-2987/2024	BALARAM SINGH	C.O.	COURT NO. 2024	Order Dtd. 2024-08-21	(Seat No - 9)
174	71719/2024	27.08.2024	ABLA PL-8592/2024	I.C.SAHOO	C.O.	COURT NO. 2024	Order Dtd. 2024-08-23	(Seat No - 9)
175	71720/2024	27.08.2024	CRLM C-3019/2024	BALARAM SINGH	C.O.	COURT NO. 2024	Order Dtd. 2024-08-21	(Seat No - 9)
176	71721/2024	27.08.2024	ABLA PL-8668/2024	N.K.ROUT	C.O.	COURT NO. 2024	Order Dtd. 2024-08-23	(Seat No - 9)
177	71722/2024	27.08.2024	BLAP L-6765/2024	S HUSSIAN	C.O.	COURT NO. 2024	Order Dtd. 2024-08-23	(Seat No - 9)
178	71723/2024	27.08.2024	ABLA PL-8604/2024	M.R.SAHOO	C.O.	COURT NO. 2024	Order Dtd. 2024-08-23	(Seat No - 9)
179	71724/2024	27.08.2024	ABLA PL-8653/2024	M.R.SAHOO	C.O.	COURT NO. 2024	Order Dtd. 2024-08-23	(Seat No - 9)

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1 8 0	7172 6/20 24	27.08. 2024	BLAP L- 7667 /202 4	S.JENA	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-08-23	BAIL -2 (S ea t No - 8)
1 8 1	7172 7/20 24	27.08. 2024	BLAP L- 7837 /202 4	D.MITRA	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-08-23	(S ea t No - 8)
1 8 2	7172 8/20 24	27.08. 2024	BLAP L- 7886 /202 4	D.MITRA	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-08-23	(S ea t No - 8)
1 8 3	7172 9/20 24	27.08. 2024	BLAP L- 3605 /202 4	S.K.NAYAK	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-08-23	(S ea t No - 8)
1 8 4	7173 0/20 24	27.08. 2024	BLAP L- 7831 /202 4	T.R.DAS	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-08-22	(S ea t No - 8)
1 8 5	7173 1/20 24	27.08. 2024	ABLA PL- 8427 /202 4	R R NAYAK	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-08-23	(S ea t No - 8)
1 8 6	7173 2/20 24	27.08. 2024	BLAP L- 7793	T.R.DAS	C.O .	CO UR T	Order Dtd. 2024-08-22	(S ea t

			/2024			NO . 2 OL D			No - 8)
187	7173 3/2024	27.08. 2024	BLAP L- 6463 /2024	P.MISHRA	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-08-23		(S ea t No - 8)
188	7173 4/2024	27.08. 2024	BLAP L- 7857 /2024	R.DASH	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-08-23	BAIL -1	(S ea t No - 2)
189	7173 5/2024	27.08. 2024	BLAP L- 1703 /2024	P.K.BARIK	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-08-23		(S ea t No - 2)
190	7173 6/2024	27.08. 2024	BLAP L- 7632 /2024	M.R.SAHOO	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-08-12		(S ea t No - 2)
191	7173 7/2024	27.08. 2024	BLAP L- 7872 /2024	S.K.MOHAPATRA	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-08-23		(S ea t No - 2)
192	7173 8/2024	27.08. 2024	BLAP L- 7064 /2024	S.MITRA	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-08-23		(S ea t No - 2)

193	7173 9/20 24	27.08. 2024	BLAP L- 6639 /202 4	P.N.NAYAK	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-08-23		(S ea t No - 2)
194	7174 0/20 24	27.08. 2024	BLAP L- 6667 /202 4	P.N.NAYAK	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-08-23	BAIL -1	(S ea t No - 2)
195	7174 1/20 24	27.08. 2024	BLAP L- 6536 /202 4	M.R.SAHOO	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-08-23		(S ea t No - 2)
196	7174 2/20 24	27.08. 2024	WP (C) - 1678 5/20 24	P.K. MOHANTY	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-08-23	WRIT BRAN CH-1	(S ea t No - 30)
197	7174 4/20 24	27.08. 2024	CRLM P- 1368 /202 2	D. SAMAL	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-08-23	WRIT BRAN CH-4	(S ea t No - 19)
198	7174 5/20 24	27.08. 2024	BLAP L- 7829 /202 4	BIJAY KUMAR BEHERA	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-08-22		(S ea t No - 19)
199	7174 6/20 24	27.08. 2024	BLAP L- 5803 /202 4	P.K.MOHANTY	C.O .	CO UR T NO . 2	Order Dtd. 2024-08-23	BAIL -1	(S ea t No - 4)

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2 0 0	7174 7/20 24	27.08. 2024	BLAP L- 4123 /202 4	AMLAN SHAKTI PAUL	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-08-22	(S ea t No - 4)
2 0 1	7174 8/20 24	27.08. 2024	CRLA - 442/ 2024	A.K. MOHANTY	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-08-23	CRIM INAL APPE AL (S ea t No - 10)
2 0 2	7174 9/20 24	27.08. 2024	BLAP L- 7834 /202 4	SARAT DASH	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-08-22	(S ea t No - 10)
2 0 3	7175 0/20 24	27.08. 2024	BLAP L- 5075 /202 4	G.C.JENA	C.O .	CO UR T NO .17	Order Dtd. 2024-10-25	(S ea t No - 10)
2 0 4	7175 1/20 24	27.08. 2024	CRLM C- 2706 /202 4	PRAKASH	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-09-18	(S ea t No - 10)
2 0 5	7175 2/20 24	27.08. 2024	BLAP L- 3763 /202 4	G.SUNDARA	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-08- 23Judgement Dtd. 2024- 08-23, Petition,	(S ea t No - 10)
2 0 6	7175 3/20 24	27.08. 2024	BLAP L- 1013 2/20	S.K. MOHAPATRA	C.O .	CO UR T NO	Order Dtd. 2024-08-23	BAIL -1 (S ea t No

			23			• 2 OL D			- 1)
2 0 7	7175 4/20 24	27.08. 2024	CRLA - 67/2 022	M.M. NAYAK	C.O .	CO UR T NO . 5	Order Dtd. 2023-12-11	CRIM INAL APPE AL	(S ea t No - 7)
2 0 8	7175 5/20 24	27.08. 2024	BLAP L- 1213 1/20 23	D. SWAIN	C.O .	CO UR T NO . 5	Order Dtd. 2024-08-23	BAIL -1	(S ea t No - 3)
2 0 9	7175 6/20 24	27.08. 2024	BLAP L- 8057 /202 2	S. SAHOO	C.O .	CO UR T NO . 5	Order Dtd. 2023-03-28	BAIL -2	(S ea t No - 9)
2 1 0	7175 7/20 24	27.08. 2024	BLAP L- 2787 /202 4	P.K.DAS	C.O .	CO UR T NO . 5	Order Dtd. 2024-08-23		(S ea t No - 9)
2 1 1	7175 8/20 24	27.08. 2024	WP (C) - 3274 0/20 22	GOPAL PRASAD JENA	C.O .	CO UR T NO . 1	Order Dtd. 2023-05-19	WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 12 3)
2 1 2	7175 9/20 24	27.08. 2024	BLAP L- 5206 /202 4	M.DAS	C.O .	CO UR T NO . 1	Order Dtd. 2024-08-23		(S ea t No - 12 3)
2 1 3	7176 0/20 24	27.08. 2024	BLAP L- 4827 /202 4	J.KAMILA	C.O .	CO UR T NO . 1	Order Dtd. 2024-08-23	BAIL -2	(S ea t No - 8)
2 1 4	7176 1/20 24	27.08. 2024	BLAP L- 724/ 2020	S.D. JENA	C.O .	CO UR T NO	Order Dtd. 2021-08-10	BAIL -2	(S ea t No

						5			-11)
215	7176 2/20 24	27.08. 2024	ABLA PL- 8347 /202 4	J.P.KAR	C.O	CO UR T NO .5	Order Dtd. 2024-08-23		(S ea t No - 11)
216	7176 3/20 24	27.08. 2024	BLAP L- 722/ 2020	S.D. JENA	C.O	CO UR T NO .5	Order Dtd. 2021-08-10	BAIL -2	(S ea t No - 11)
217	7176 4/20 24	27.08. 2024	ABLA PL- 8337 /202 4	M.R.SAHOO	C.O	CO UR T NO .5	Order Dtd. 2024-08-23	BAIL -1	(S ea t No - 3)
218	7176 5/20 24	27.08. 2024	ABLA PL- 8259 /202 4	K.C.SAMAL	C.O	CO UR T NO .5	Order Dtd. 2024-08-23		(S ea t No - 3)
219	7176 6/20 24	27.08. 2024	BLAP L- 428/ 2021	S.D. JENA	C.O	CO UR T NO .5	Order Dtd. 2021-08-10	BAIL -2	(S ea t No - 10)
220	7176 7/20 24	27.08. 2024	ABLA PL- 5368 /202 4	P.C.MISHRA	C.O	CO UR T NO .5	Order Dtd. 2024-08-23	BAIL -2	(S ea t No - 9)
221	7176 8/20 24	27.08. 2024	BLAP L- 437/ 2021	S.D. JENA	C.O	CO UR T NO .5	Order Dtd. 2021-08-10	BAIL -2	(S ea t No - 10)
222	7176 9/20 24	27.08. 2024	ABLA PL- 5224 /202	J.KAMILA	C.O	CO UR T NO	Order Dtd. 2024-08-23	BAIL -2	(S ea t No

			4			.5			-7)
223	7177 0/20 24	27.08. 2024	ABLA PL- 2500 /202 2	T.K. DAS	C.O.	CO UR T NO .5	Order Dtd. 2022-03-30	BAIL -2	(S ea t No - 9)
224	7177 1/20 24	27.08. 2024	ABLA PL- 4846 /202 4	S.BARIK	C.O.	CO UR T NO .5	Order Dtd. 2024-08-23	BAIL -2	(S ea t No - 7)
225	7177 2/20 24	27.08. 2024	ABLA PL- 1400 3/20 23	I. PANDA	C.O.	CO UR T NO .5	Order Dtd. 2023-12-19	BAIL -2	(S ea t No - 7)
226	7177 3/20 24	27.08. 2024	ABLA PL- 4411 /202 4	B.N.SATAPATHY	C.O.	CO UR T NO .2	Order Dtd. 2024-05-08		(S ea t No - 7)
227	7177 4/20 24	27.08. 2024	CRLA - 417/ 2019	S.P. SAHOO	C.O.	CO UR T NO .5	Order Dtd. 9999-12-31	CRIM INAL APPE AL	(S ea t No - 6)
228	7177 5/20 24	27.08. 2024	CMP- 588/ 2024	D. NAYAK	C.O.	CO UR T NO .5	Order Dtd. 2024-08-23	WRIT BRAN CH-3	(S ea t No - 14)
229	7177 6/20 24	27.08. 2024	ABLA PL- 4395 /202 4	A.PATTANAIAK	C.O.	CO UR T NO .2	Order Dtd. 2024-05-08	BAIL -2	(S ea t No - 10)
230	7177 7/20 24	27.08. 2024	CRLM C- 3106 /202 4	SIBA PRASAD SAHOO	C.O.	CO UR T NO .2	Order Dtd. 2024-08-21		(S ea t No - 10)

2 3 1	7177 8/20 24	27.08. 2024	RPFA M- 2/20 09	BISHIKESHAN BHOL	C.O .	CO UR T NO . 2	Order Dtd. 2024-08-23	FIRS T APPE AL	(S ea t No - 4)
2 3 2	7177 9/20 24	27.08. 2024	ABLA PL- 3570 /202 4	S.K.BHANJDEO	C.O .	CO UR T NO . 2	Order Dtd. 2024-04-23		(S ea t No - 4)
2 3 3	7178 0/20 24	27.08. 2024	ABLA PL- 2605 /202 4	J. R. NAYAK	C.O .	CO UR T NO . 2	Order Dtd. 2024-09-19		(S ea t No - 4)
2 3 4	7178 1/20 24	27.08. 2024	ABLA PL- 8544 /202 4	J. R. NAYAK	C.O .	CO UR T NO . 2	Order Dtd. 2024-08-22	BAIL -1	(S ea t No - 4)
2 3 5	7178 2/20 24	27.08. 2024	BLAP L- 2643 /202 4	S.K.BISWAL	C.O .	CO UR T NO . 2	Order Dtd. 2024-08-23	BAIL -1	(S ea t No - 4)
2 3 6	7178 3/20 24	27.08. 2024	ABLA PL- 8540 /202 4	P. K. BARIK	C.O .	CO UR T NO . 2	Order Dtd. 2024-08-22	BAIL -2	(S ea t No - 9)
2 3 7	7178 4/20 24	27.08. 2024	WP (C) - 1959 3/20 24	S. DAS	C.O .	CO UR T NO . 2	Order Dtd. 2024-08-21		(S ea t No - 9)
2 3 8	7178 5/20 24	27.08. 2024	CRLA - 204/ 2015	M/S.BIJAYA LAXMI TRIPATHY	C.O .	CO UR T NO . 2	Order Dtd. 2024-08-23	CRIM INAL APPE AL	(S ea t No - 5)
2 3 9	7178 6/20 24	27.08. 2024	WP (C) - 2040 8/20 24	B. P. TANGA	C.O .	CO UR T NO . .	Order Dtd. 2024-08-22		(S ea t No - .

						2			5)
240	7178 7/20 24	27.08. 2024	ABLA PL- 8559 /202 4	NIRANJAN SAHOO	C.O .	CO UR T NO . 2	Order Dtd. 2024-08-22		(S ea t No - 5)
241	7178 8/20 24	27.08. 2024	CRLM C- 3074 /202 4	KARTIK CHANDRA TRIPATHY	C.O .	CO UR T NO . 2	Order Dtd. 2024-08-21		(S ea t No - 5)
242	7178 9/20 24	27.08. 2024	ABLA PL- 8379 /202 4	S.NAYAK	C.O .	CO UR T NO . 2	Order Dtd. 2024-08-23		(S ea t No - 5)
243	7179 0/20 24	27.08. 2024	WP (C) - 2040 7/20 24	B. P. TANGA	C.O .	CO UR T NO . 2	Order Dtd. 2024-08-22		(S ea t No - 5)
244	7179 1/20 24	27.08. 2024	CMAP L- 370/ 2017	M.N. MOHANTY	C.O .	CO UR T NO . 20	Order Dtd. 2024-10-04	M.J. C.	(S ea t No - 3)
245	7179 2/20 24	27.08. 2024	ABLA PL- 8553 /202 4	ASHOK KUMAR SARANGI	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-08-22	BAIL -2	(S ea t No - 10)
246	7179 3/20 24	27.08. 2024	WP (C) - 2029 3/20 24	R. K. MALLICK	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-08-22		(S ea t No - 10)
247	7179 4/20 24	27.08. 2024	CRLM C- 2903 /202 4	RINTU NYAK	C.O .	CO UR T NO . 2	Order Dtd. 2024-09-04		(S ea t No - 10

						OL D)
2 4 8	7179 5/20 24	27.08. 2024	WP (C))- 1925 0/20 24	A. K. BEHERA	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-08-22	(S ea t No - 10)
2 4 9	7179 7/20 24	27.08. 2024	CMAP L- 370/ 2017	P.K. MOHANTY	C.O .	CO UR T NO .20	Order Dtd. 2024-10-04	M.J. C. (S ea t No - 3)
2 5 0	7179 8/20 24	27.08. 2024	WP (C))- 1905 3/20 24	J. R. NAYAK	C.O .	CO UR T NO .20	Order Dtd. 2024-08-22	(S ea t No - 3)
2 5 1	7179 9/20 24	27.08. 2024	WP (C))- 1901 0/20 24	B. DAS	C.O .	CO UR T NO .20	Order Dtd. 2024-08-22	(S ea t No - 3)
2 5 2	7180 0/20 24	27.08. 2024	WP (C))- 1374 8/20 15	P.K. NAYAK	C.O .	CO UR T NO .20	Order Dtd. 2019-12-05	WRIT BRAN CH (DIV ISIO N BENC H) (S ea t No - 11 2)
2 5 3	7180 1/20 24	27.08. 2024	CRLM C- 2769 /202 4	S. S. BISWAL	C.O .	CO UR T NO .20	Order Dtd. 2024-08-21	(S ea t No - 11 2)
2 5 4	7180 2/20 24	27.08. 2024	WP (C))- 1828 9/20 24	S. K. PRADHAN	C.O .	CO UR T NO .20	Order Dtd. 2024-08-22	(S ea t No - 11 2)
2 5 5	7180 3/20 24	27.08. 2024	CRLM C- 3096	MANAS RANJAN SAHOO	C.O .	CO UR T	Order Dtd. 2024-08-21	(S ea t

			/2024			NO .20			No - 11 2)
2 5 6	7180 5/20 24	27.08. 2024	WP (C))- 1826 6/20 24	S. K. PRADHAN	C.O .	CO UR T NO . 20	Order Dtd. 2024-08-22		(S ea t No - 11 2)
2 5 7	7180 6/20 24	27.08. 2024	CRLM C- 2962 /202 4	PRAMOD KUMAR ROUT	C.O .	CO UR T NO . 20	Order Dtd. 2024-08-21		(S ea t No - 11 2)
2 5 8	7180 7/20 24	27.08. 2024	BLAP L- 6185 /202 4	A. SAHOO	C.O .	CO UR T NO . 20	Order Dtd. 2024-08-23		(S ea t No - 11 2)
2 5 9	7180 8/20 24	27.08. 2024	CRLM C- 3039 /202 4	R. K. MALLICK	C.O .	CO UR T NO . 20	Order Dtd. 2024-08-21		(S ea t No - 11 2)
2 6 0	7180 9/20 24	27.08. 2024	WP (C))- 9100 /201 3	K.R. JENA	C.O .	CO UR T NO . 20	Order Dtd. 2024-08-22	WRIT BRAN CH-5	(S ea t No - 47)
2 6 1	7181 0/20 24	27.08. 2024	ABLA PL- 8557 /202 4	S. DASH	C.O .	CO UR T NO . 20	Order Dtd. 2024-08-22	BAIL -1	(S ea t No - 4)
2 6 2	7181 1/20 24	27.08. 2024	CRLM C- 3049 /202 4	R. K. MALLICK	C.O .	CO UR T NO . 20	Order Dtd. 2024-08-21		(S ea t No - 4)
2 6	7181 2/20	27.08. 2024	WP (C))-	R. SETHI	C.O .	CO UR	Order Dtd. 2024-08-22	WRIT BRAN	(S ea

3	24		4715 /201 1			T NO .20		CH-2	t No - 7)
2 6 4	7181 3/20 24	27.08. 2024	BLAP L- 7836 /202 4	K. DANG	C.O .	CO UR T NO .20	Order Dtd. 2024-08-22		(S ea t No - 7)
2 6 5	7181 4/20 24	27.08. 2024	ABLA PL- 8541 /202 4	JADUNATH PRADHAN	C.O .	CO UR T NO .20	Order Dtd. 2024-08-22		(S ea t No - 7)
2 6 6	7181 5/20 24	27.08. 2024	WP (C) - 1792 9/20 15	B.K. PANDA	C.O .	CO UR T NO .20	Order Dtd. 2024-08-23	WRIT BRAN CH-6	(S ea t No - 24)
2 6 7	7181 6/20 24	27.08. 2024	CRLM C- 3053 /202 4	R. K. MALLICK	C.O .	CO UR T NO .20	Order Dtd. 2024-08-21		(S ea t No - 24)
2 6 8	7181 7/20 24	27.08. 2024	CRLM C- 3077 /202 4	R. K. MALLICK	C.O .	CO UR T NO .20	Order Dtd. 2024-08-21		(S ea t No - 24)
2 6 9	7181 8/20 24	27.08. 2024	BLAP L- 3180 /202 4	J.K.MOHAPATRA	C.O .	CO UR T NO .20	Order Dtd. 2024-08-23	BAIL -2	(S ea t No - 8)
2 7 0	7181 9/20 24	27.08. 2024	CRLM C- 3078 /202 4	R. K. MALLICK	C.O .	CO UR T NO .20	Order Dtd. 2024-08-21		(S ea t No - 8)
2 7 1	7182 0/20 24	27.08. 2024	CRLM C- 3056 /202	ASHOK KU. BEHERA	C.O .	CO UR T NO	Order Dtd. 2024-08-21		(S ea t No

			4			. 20			- 8)
2 7 2	7182 1/20 24	27.08. 2024	RSA- 184/ 2024	A. DAS	C.O .	CO UR T NO . 11	Order Dtd. 2024-10-21	SECO ND APPE AL	(S ea t No - 5)
2 7 3	7182 2/20 24	27.08. 2024	FAO- 363/ 2024	SRINIBASH MOHANTY	C.O .	CO UR T NO . 11	Order Dtd. 2024-08-22	MISC . APPE AL SEC.	(S ea t No - 5)
2 7 4	7182 3/20 24	27.08. 2024	FAO- 363/ 2024	SATYABAN SAHOO	C.O .	CO UR T NO . 11	Order Dtd. 2024-08-22	MISC . APPE AL SEC.	(S ea t No - 5)
2 7 5	7182 4/20 24	27.08. 2024	RSA- 367/ 2022	P.K. JENA	C.O .	DR (J)	Order Dtd. 2024-09-02	SECO ND APPE AL	(S ea t No - 3)
2 7 6	7182 5/20 24	27.08. 2024	FAO- 372/ 2024	SATYABAN SAHOO	C.O .	DR (J)	Order Dtd. 2024-08-22	MISC . APPE AL SEC.	(S ea t No - 5)
2 7 7	7182 6/20 24	27.08. 2024	FAO- 359/ 2024	MANOJ KUMAR MOHANTY	C.O .	CO UR T NO . 23	Order Dtd. 2024-11-11	MISC . APPE AL SEC.	(S ea t No - 5)
2 7 8	7182 7/20 24	27.08. 2024	RSA- 156/ 2023	M.K. MOHANTY	C.O .	CO UR T NO . 1	Order Dtd. 2024-09-23	SECO ND APPE AL	(S ea t No - 5)
2 7 9	7182 9/20 24	27.08. 2024	TRP (C)- 55/2 023	M.K. SWAIN	C.O .	CO UR T NO . 1	Order Dtd. 2024-08-23	M.J. C.	(S ea t No - 6)
2 8 0	7183 1/20 24	27.08. 2024	TRP (C)- 55/2	P. BEHERA	C.O .	CO UR T	Order Dtd. 2024-08-23	M.J. C.	(S ea t

			023			NO · 1			No - 6)
2 8 1	7183 3/20 24	27.08. 2024	WP (C))- 1968 7/20 24	B.K. DAS	C.O ·	CO UR T NO · 1	Order Dtd. 2024-08-23		(S ea t No - 6)
2 8 2	7183 4/20 24	27.08. 2024	WP (C))- 1968 5/20 24	B.K. DAS	C.O ·	CO UR T NO · 1	Order Dtd. 2024-08-23		(S ea t No - 6)
2 8 3	7183 5/20 24	27.08. 2024	WP (C))- 2522 7/20 23	HIRARAM BHOI	C.O ·	CO UR T NO · 1	Petition	WRIT BRAN CH-7	(S ea t No - 5)
2 8 4	7183 6/20 24	27.08. 2024	WP (C))- 2054 9/20 24	S.K. SAHU	C.O ·	CO UR T NO · 1	Order Dtd. 2024-09-18		(S ea t No - 5)
2 8 5	7183 8/20 24	27.08. 2024	WP (C))- 1969 4/20 24	B.K. DAS	C.O ·	CO UR T NO · 1	Order Dtd. 2024-08-23		(S ea t No - 5)
2 8 6	7183 9/20 24	27.08. 2024	BLAP L- 5603 /202 4	R.K.MALLICK	C.O ·	CO UR T NO · 1	Order Dtd. 2024-08-23		(S ea t No - 5)
2 8 7	7184 0/20 24	27.08. 2024	MATA - 434/ 2023	S. SATPATHY	C.O ·	CO UR T NO · 1	Order Dtd. 2024-08-23	FIRS T APPE AL	(S ea t No - 4)
2 8 8	7184 1/20 24	27.08. 2024	BLAP L- 5023 /202 4	R.DAS	C.O ·	CO UR T NO · 1	Order Dtd. 2024-08-23		(S ea t No - 4)
2 8 8	7184 2/20	27.08. 2024	MATA -	P. BEHERA	C.O ·	CO UR	Order Dtd. 2024-08-23	FIRS T	(S ea

9	24		61/2024			T NO · 1		APPE AL	t No - 5)
2 9 0	7184 3/20 24	27.08. 2024	TRP (C)- 90/2024	S.K. MOHAPATRA	C.O ·	CO UR T NO · 1	Order Dtd. 2024-08-23	M.J. C.	(S ea t No - 6)
2 9 1	7184 4/20 24	27.08. 2024	TRP (C)- 90/2024	B. TRIPATHY	C.O ·	CO UR T NO · 1	Order Dtd. 2024-08-23	M.J. C.	(S ea t No - 6)
2 9 2	7184 5/20 24	27.08. 2024	BLAP L- 3129 /2024	H.K.PATRA	C.O ·	CO UR T NO · 1	Order Dtd. 2024-08-23		(S ea t No - 6)
2 9 3	7184 6/20 24	27.08. 2024	BLAP L- 1401 0/20 23	S.D. JENA	C.O ·	CO UR T NO · 5	Order Dtd. 2024-04-23	BAIL -2	(S ea t No - 12)
2 9 4	7184 7/20 24	27.08. 2024	BLAP L- 1394 4/20 23	S.D. JENA	C.O ·	CO UR T NO · 5	Order Dtd. 2024-04-23	BAIL -2	(S ea t No - 10)
2 9 5	7184 8/20 24	27.08. 2024	BLAP L- 150/ 2024	S.P.SAMANTA	C.O ·	CO UR T NO · 5	Order Dtd. 2024-08-23	BAIL -2	(S ea t No - 8)
2 9 6	7184 9/20 24	27.08. 2024	BLAP L- 1394 5/20 23	S.D. JENA	C.O ·	CO UR T NO · 5	Order Dtd. 2024-04-23	BAIL -2	(S ea t No - 10)
2 9 7	7185 0/20 24	27.08. 2024	BLAP L- 3539 /202	G.R.PATRA	C.O ·	CO UR T NO	Order Dtd. 2024-08-23		(S ea t No

			4			.5			-10)
298	7185 1/20 24	27.08. 2024	BLAP L- 1394 7/20 23	S.D. JENA	C.O .5	CO UR T NO .5	Order Dtd. 2024-04-23	BAIL -2	(S ea t No - 10)
299	7185 2/20 24	27.08. 2024	BLAP L- 2651 /202 4	S.BARIK	C.O .5	CO UR T NO .5	Order Dtd. 2024-08-23	BAIL -2	(S ea t No - 11)
300	7185 3/20 24	27.08. 2024	BLAP L- 1394 8/20 23	S.D. JENA	C.O .5	CO UR T NO .5	Order Dtd. 2024-04-23	BAIL -2	(S ea t No - 10)
301	7185 4/20 24	27.08. 2024	BLAP L- 1401 1/20 23	S.D. JENA	C.O .5	CO UR T NO .5	Order Dtd. 2024-04-23	BAIL -2	(S ea t No - 12)
302	7185 5/20 24	27.08. 2024	BLAP L- 1410 5/20 23	S.D. JENA	C.O .5	CO UR T NO .5	Order Dtd. 2024-04-23	BAIL -1	(S ea t No - 5)
303	7185 6/20 24	27.08. 2024	BLAP L- 1410 6/20 23	S.D. JENA	C.O .5	CO UR T NO .5	Order Dtd. 2024-04-23	BAIL -1	(S ea t No - 5)
304	7185 7/20 24	27.08. 2024	BLAP L- 7411 /202 4	J.R.DAS	C.O .5	CO UR T NO .5	Order Dtd. 2024-08-23	BAIL -1	(S ea t No - 4)
305	7185 8/20 24	27.08. 2024	BLAP L- 3647 /202	H.K.MOHANTA	C.O .5	CO UR T NO	Order Dtd. 2024-08-23	BAIL -2	(S ea t No

			4			.5			-7)
306	71859/2024	27.08.2024	TRP (C)-51/2024	N. PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-05-14	M.J.C.	(Seat No-6)
307	71860/2024	27.08.2024	BLAP L-1663/2024	S.P.SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-08-09		(Seat No-6)
308	71861/2024	27.08.2024	WP (C)-19880/2024	SUBASH CHANDRA PANI	C.O.	COURT NO. 11	Order Dtd. 2024-08-23		(Seat No-6)
309	71862/2024	27.08.2024	WP (C)-19884/2024	SUBASH CHANDRA PANI	C.O.	COURT NO. 11	Order Dtd. 2024-08-23		(Seat No-6)
310	71863/2024	27.08.2024	BLAP L-1403/2024	S.P.SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024-08-09	BAIL-1	(Seat No-6)
311	71864/2024	27.08.2024	WP (C)-19883/2024	SUBASH CHANDRA SWAIN	C.O.	COURT NO. 5	Order Dtd. 2024-08-23		(Seat No-6)
312	71865/2024	27.08.2024	ABLA PL-1595/2024	A.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-03-18		(Seat No-6)
313	71866/2024	27.08.2024	ABLA PL-7240/2024	G.SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-09-20		(Seat No-6)
314	71867/2024	27.08.2024	WP (C)-1988	SUBASH CHANDRA PANI	C.O.	COURT	Order Dtd. 2024-08-23		(Seat

			7/20 24			NO .11			No - 6)
3 1 5	7186 8/20 24	27.08. 2024	ABLA PL- 5693 /202 4	P.K.PANI	C.O .	CO UR T NO .5	Order Dtd. 2024-09-06	BAIL -1	(S ea t No - 6)
3 1 6	7186 9/20 24	27.08. 2024	WP (C) - 1988 5/20 24	SUBASH CHANDRA PANI	C.O .	CO UR T NO .5	Order Dtd. 2024-08-23		(S ea t No - 6)
3 1 7	7187 10/20 24	27.08. 2024	WP (C) - 2021 9/20 24	G.JAYASINGH	C.O .	CO UR T NO .5	Order Dtd. 2024-08-23		(S ea t No - 6)
3 1 8	7187 11/20 24	27.08. 2024	WP (C) - 2029 7/20 24	N.K.ROUT	C.O .	CO UR T NO .5	Order Dtd. 2024-08-23		(S ea t No - 6)
3 1 9	7187 12/20 24	27.08. 2024	ABLA PL- 5880 /202 4	S.K.MOHAPATRA	C.O .	CO UR T NO .5	Order Dtd. 2024-08-23	BAIL -2	(S ea t No - 8)
3 2 0	7187 13/20 24	27.08. 2024	WP (C) - 1943 9/20 24	S.DAS	C.O .	CO UR T NO .11	Order Dtd. 2024-08-22		(S ea t No - 8)
3 2 1	7187 14/20 24	27.08. 2024	CRLA - 749/ 2024	M.R.SAHOO	C.O .	CO UR T NO .3	Order Dtd. 2024-08-23	CRIM INAL APPE AL	(S ea t No - 4)
3 2 2	7187 15/20 24	27.08. 2024	CRLM P- 1192 /202 4	P.K.LENKA	C.O .	CO UR T NO .3	Order Dtd. 2024-08-22		(S ea t No - 4)
3 2	7187 16/20	27.08. 2024	CRLM P-	B.S.SWAIN	C.O .	CO UR	Order Dtd. 2024-08-23		(S ea

3	24		1207 /202 4			T NO .3			t No - 4)
3 2 4	7187 8/20 24	27.08. 2024	CRLM P- 1206 /202 4	S.BALIARSINGH	C.O .	CO UR T NO .3	Order Dtd. 2024-08-23		(S ea t No - 4)
3 2 5	7187 9/20 24	27.08. 2024	ABLA PL- 5845 /202 4	A K MISHRA	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-08-13	BAIL -1	(S ea t No - 1)
3 2 6	7188 0/20 24	27.08. 2024	CRLM P- 1226 /202 4	A.K.SAHOO	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-08-23		(S ea t No - 1)
3 2 7	7188 2/20 24	27.08. 2024	CRLM P- 1196 /202 4	D.SWAIN	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-08-23		(S ea t No - 1)
3 2 8	7188 3/20 24	27.08. 2024	CRLM P- 1177 /202 4	ACHYUTANANDA PATTANAİK	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-08-23		(S ea t No - 1)
3 2 9	7188 4/20 24	27.08. 2024	WP (C) - 2024 2/20 24	SITANSU MOHAN SINGH	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-08-23		(S ea t No - 1)
3 3 0	7188 5/20 24	27.08. 2024	WP (C) - 2024	SITANSU MOHAN SINGH	C.O .	CO UR T	Order Dtd. 2024-08-23		(S ea t

			1/20 24			NO . 2 OL D			No - 1)
3 3 1	7188 6/20 24	27.08. 2024	WP(C))- 2023 9/20 24	SITANSU MOHAN SINGH	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-08-23		(S ea t No - 1)
3 3 2	7188 7/20 24	27.08. 2024	WP(C))- 2023 8/20 24	SITANSU MOHAN SINGH	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-08-23		(S ea t No - 1)
3 3 3	7188 8/20 24	27.08. 2024	WP(C))- 1979 6/20 24	NIKUNJA KUMAR ROUT	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-08-23		(S ea t No - 1)
3 3 4	7189 0/20 24	27.08. 2024	WP(C))- 2030 0/20 24	T.BAG	C.O .	CO UR T NO . 20	Order Dtd. 2024-08-22		(S ea t No - 1)
3 3 5	7189 5/20 24	27.08. 2024	WP(C))- 2596 6/20 23	RASHMI RANJAN DAS	C.O .	CO UR T NO . 20	Order Dtd. 2024-08-22	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 3)
3 3 6	7190 0/20 24	27.08. 2024	WP(C))- 1637 8/20 24	JUDHISTHIR SAHOO	C.O .	CO UR T NO . 20	Order Dtd. 2024-08-20	WRIT BRAN CH-5	(S ea t No - 21)
3 3 7	7190 1/20 24	27.08. 2024	WP(C))- 1664	G.K. SUNDARA	C.O .	CO UR T	Order Dtd. 2024-08-14	WRIT BRAN CH-8	(S ea t

			9/20 24			NO . 20			No - 42)
3 3 8	7190 2/20 24	27.08. 2024	BLAP L- 6721 /202 4	NIRANJAN ROUT	C.O .	CO UR T NO . 20	Order Dtd. 2024-08-23	BAIL -2	(S ea t No - 8)
3 3 9	7190 3/20 24	27.08. 2024	ABLA PL- 3052 /202 4	JYOTI RANJAN SAHOO	C.O .	CO UR T NO . 20	Order Dtd. 2024-08-23		(S ea t No - 8)
3 4 0	7190 5/20 24	27.08. 2024	WP (C) - 2356 0/20 22	B.R.SETH ADV	C.O .	CO UR T NO . 20	Order Dtd. 2024-08-21	WRIT BRAN CH-7	(S ea t No - 44)
3 4 1	7190 6/20 24	27.08. 2024	ABLA PL- 8521 /202 4	B.DAS	C.O .	CO UR T NO . 20	Order Dtd. 2024-08-22		(S ea t No - 44)
3 4 2	7190 8/20 24	27.08. 2024	ABLA PL- 8513 /202 4	A.K.NAYAK	C.O .	CO UR T NO . 20	Order Dtd. 2024-08-22	BAIL -1	(S ea t No - 1)
3 4 3	7190 9/20 24	27.08. 2024	ABLA PL- 6867 /202 4	R.K.BISOI	C.O .	CO UR T NO . 2 OL D	Order Dtd. 9999-12-31	BAIL -1	(S ea t No - 2)
3 4 4	7191 0/20 24	27.08. 2024	ABLA PL- 6884 /202 4	A.K.SAHOO	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-08-22		(S ea t No - 2)
3	7191	27.08.	BLAP	J.KAMILA	C.O	CO	Order Dtd. 2024-08-23		(S

4 5	1/20 24	2024	L- 3930 /202 4		.	UR T NO .2 OL D			ea t No - 2)
3 4 6	7191 2/20 24	27.08. 2024	BLAP L- 2572 /202 4	P.NAYAK	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-08-23		(S ea t No - 2)
3 4 7	7191 3/20 24	27.08. 2024	BLAP L- 4140 /202 4	J.P.KAR	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-08-08		(S ea t No - 2)
3 4 8	7191 4/20 24	27.08. 2024	BLAP L- 1099 /202 4	R.DAS	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-08-23	BAIL -1	(S ea t No - 2)
3 4 9	7191 6/20 24	27.08. 2024	BLAP L- 3125 /202 4	S.P.MAHAPATRA	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-08-23		(S ea t No - 2)
3 5 0	7191 7/20 24	27.08. 2024	BLAP L- 443/ 2024	B.B.MALLICK	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-08-23		(S ea t No - 2)
3 5 1	7191 9/20 24	27.08. 2024	MACA - 514/ 2008	P.K.LENKA	C.O .	CO UR T NO .2 OL	Order Dtd. 2024-08-23	MISC .APPE AL SEC.	(S ea t No - 4)

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352	71920/2024	27.08.2024	TRP (C)-240/2024	JR NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-08-22	(Seat No - 4)
353	71922/2024	27.08.2024	ABLA PL-8525/2024	A.SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-08-22	BAIL -1 (Seat No - 4)
354	71923/2024	27.08.2024	TRP (C)-249/2024	G JAYASINGH	C.O.	COURT NO. 11	Order Dtd. 2024-08-22	(Seat No - 4)
355	71924/2024	27.08.2024	TRP (C)-197/2024	N SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-08-22	(Seat No - 4)
356	71925/2024	27.08.2024	ABLA PL-8526/2024	K.DAS	C.O.	COURT NO. 11	Order Dtd. 2024-08-22	(Seat No - 4)
357	71926/2024	27.08.2024	TRP (C)-206/2024	PR PARIDA	C.O.	COURT NO. 11	Order Dtd. 2024-08-22	(Seat No - 4)
358	71927/2024	27.08.2024	ABLA PL-6244/2024	B.K.DALAI	C.O.	COURT NO. 11	Order Dtd. 2024-08-22	(Seat No - 4)
359	71928/2024	27.08.2024	ABLA PL-8502/2024	P.K.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-08-22	(Seat No - 4)
360	71929/2024	27.08.2024	WP (C)-20127/20	G JAYASINGH	C.O.	COURT NO.	Order Dtd. 2024-08-22	(Seat No

			24			. 11			- 4)
3 6 1	7193 1/20 24	27.08. 2024	ABLA PL- 8511 /202 4	M.BANARJEE	C.O .	CO UR T NO . 11	Order Dtd. 2024-08-22		(S ea t No - 4)
3 6 2	7193 2/20 24	27.08. 2024	ABLA PL- 8510 /202 4	B.K.SAHOO	C.O .	CO UR T NO . 11	Order Dtd. 2024-08-22		(S ea t No - 4)
3 6 3	7193 3/20 24	27.08. 2024	ABLA PL- 8517 /202 4	B.BEHERA	C.O .	CO UR T NO . 11	Order Dtd. 2024-08-22	BAIL -1	(S ea t No - 5)
3 6 4	7193 5/20 24	27.08. 2024	ABLA PL- 8520 /202 4	J.KAMILA	C.O .	CO UR T NO . 11	Order Dtd. 2024-08-22		(S ea t No - 5)
3 6 5	7193 7/20 24	27.08. 2024	ABLA PL- 8506 /202 4	M.R.SAHOO	C.O .	CO UR T NO . 11	Order Dtd. 2024-08-22		(S ea t No - 5)
3 6 6	7193 9/20 24	27.08. 2024	ABLA PL- 8507 /202 4	M.R.SAHOO	C.O .	CO UR T NO . 11	Order Dtd. 2024-08-22		(S ea t No - 5)
3 6 7	7194 0/20 24	27.08. 2024	ABLA PL- 8522 /202 4	B.DAS	C.O .	CO UR T NO . 11	Order Dtd. 2024-08-22		(S ea t No - 5)
3 6 8	7194 3/20 24	27.08. 2024	ABLA PL- 8279 /202 4	AVIRAM PATRA	C.O .	CO UR T NO . 11	Order Dtd. 2024-08-23		(S ea t No - 5)
3 6 9	7194 5/20 24	27.08. 2024	BLAP L- 7893	BALARAM SINGH	C.O .	CO UR T	Order Dtd. 2024-08-23		(S ea t

			/2024			NO . 11			No - 5)
370	71949/2024	27.08.2024	ABLA PL-10650/2022	R.K. SAHU	C.O .	COURT NO . 202	Order Dtd. 2022-09-08	BAIL -1	(Seat No - 6)
371	71950/2024	27.08.2024	ABLA PL-8357/2024	T.R. DAS	C.O .	COURT NO . 202	Order Dtd. 2024-08-20	BAIL -1	(Seat No - 2)
372	71951/2024	27.08.2024	WP(C) - 13091/2023	R.K. MALLICK	C.O .	COURT NO . 202	Order Dtd. 2023-05-04	WRIT BRANCH-8	(Seat No - 42)
373	71952/2024	27.08.2024	CMAP L-487/2017	P.K. MISHRA	C.O .	COURT NO . 202	Order Dtd. 2022-11-16		(Seat No - 42)
374	71954/2024	27.08.2024	CMAP L-714/2022	P.K. MISHRA	C.O .	COURT NO . 202	Order Dtd. 2024-08-23	M.J.C.	(Seat No - 2)
375	71955/2024	27.08.2024	WP(C) - 3193/2022	RAMA KRISHNA BISOI	C.O .	COURT NO . 202	Order Dtd. 2024-08-23	WRIT BRANCH-1	(Seat No - 3)
376	71956/2024	27.08.2024	MACA -	S.K. SAHOO	C.O .	COURT	Order Dtd. 2024-08-23	MISC .	(Seat

6	24		320/ 2006			T NO . 2 OL D		APPE AL SEC.	t No - 1)
3 7 7 7	7195 7/20 24	27.08. 2024	MACA - 23/2 006	S.K. SAHOO	C.O .	CO UR T NO . 21	Order Dtd. 2024-10-01	MISC . APPE AL SEC.	(S ea t No - 1)
3 7 8	7195 8/20 24	27.08. 2024	CMA P L- 67/2 024	R.K. BARIK	C.O .	CO UR T NO . 21	Order Dtd. 9999-12-31		(S ea t No - 1)
3 7 9	7195 9/20 24	27.08. 2024	CMA P L- 67/2 024	N.CH. SINHA	C.O .	CO UR T NO . 21	Order Dtd. 9999-12-31		(S ea t No - 1)
3 8 0	7196 0/20 24	27.08. 2024	WPC (OA)- 3065 /201 8	A.K. PANDA	C.O .	CO UR T NO . 21	Order Dtd. 2024-08-22	OA Bran ch	(S ea t No - 1)
3 8 1	7196 1/20 24	27.08. 2024	WP (C))- 1615 4/20 24	P.K.DAS	C.O .	CO UR T NO . 21	Order Dtd. 2024-08-20	WRIT BRAN CH-2	(S ea t No - 8)
3 8 2	7196 2/20 24	27.08. 2024	WP (C))- 1615 4/20 24	T. BAG	C.O .	CO UR T NO . 21	Order Dtd. 2024-08-20	WRIT BRAN CH-2	(S ea t No - 8)
3 8 3	7196 3/20 24	27.08. 2024	CRLM P- 1144 /202 4	MITHUN DAS	C.O .	CO UR T NO . 21	Order Dtd. 2024-08-23		(S ea t No - 8)
3 8 4	7196 4/20 24	27.08. 2024	WP (C))- 2001 8/20 24	A. MOHANTY	C.O .	CO UR T NO . .	Order Dtd. 2024-08-22		(S ea t No - .

						21			8)
385	71966/2024	27.08.2024	CRLA - 816/2024	M.NAYAK	C.O.	COURT NO . 15	Order Dtd. 2024-08-23		(Seat No - 8)
386	71967/2024	27.08.2024	WPC (OAC) - 2896/2018	M/S.DINESH KUMAR PANDA	C.O.	COURT NO . 15	Order Dtd. 2024-08-23	OA Branch	(Seat No - 1)
387	71968/2024	27.08.2024	WPC (OAC) - 3208/2018	P.K. BEHERA	C.O.	COURT NO . 15	Order Dtd. 2024-08-23	OA Branch	(Seat No - 1)
388	71969/2024	27.08.2024	WPC (OAC) - 283/2019	P.C.ACHARYA	C.O.	COURT NO . 15	Order Dtd. 2024-08-22	OA Branch	(Seat No - 1)
389	71970/2024	27.08.2024	WPC (OAC) - 3152/2016	P.N. NAYAK	C.O.	COURT NO . 15	Order Dtd. 2024-08-20	OA Branch	(Seat No - 1)
390	71971/2024	27.08.2024	ABLA PL- 8524/2024	RAMESH CHANDRA MAHARANA	C.O.	COURT NO . 15	Order Dtd. 2024-08-22	BAIL -2	(Seat No - 11)
391	71972/2024	27.08.2024	ABLA PL- 8654/2024	BALARAM SINGH	C.O.	COURT NO . 15	Order Dtd. 2024-08-23		(Seat No - 11)
392	71973/2024	27.08.2024	WP (C) - 20263/2024	P. K. JENA	C.O.	COURT NO . 15	Order Dtd. 2024-08-22		(Seat No - 11)
3	7197	27.08.	CRLA	P K MOHANTY	C.O.	CO	Order Dtd. 2024-11-05	CRIM	(S

93	4/2024	2024	-241/2024		.	UR T NO .7		INAL APPE AL	ea t No - 10)
394	7197 5/2024	27.08. 2024	WP(C))- 2026 7/20 24	P. K. JENA	C.O .	CO UR T NO .7	Order Dtd. 2024-08-22		(S ea t No - 10)
395	7197 6/2024	27.08. 2024	BLAP L- 7894 /202 4	BALARAM SINGH	C.O .	CO UR T NO .7	Order Dtd. 2024-08-23		(S ea t No - 10)
396	7197 7/2024	27.08. 2024	WP(C))- 2030 1/20 24	P. K. JENA	C.O .	CO UR T NO .7	Order Dtd. 2024-08-22		(S ea t No - 10)
397	7197 8/2024	27.08. 2024	WP(C))- 2036 9/20 24	P. K. JENA	C.O .	CO UR T NO .7	Order Dtd. 2024-08-23		(S ea t No - 10)
398	7197 9/2024	27.08. 2024	WPC(OA)- 1709 /201 7	B. SAMAL	C.O .	CO UR T NO .7	Order Dtd. 2024-08-21	OA Bran ch	(S ea t No - 1)
399	7198 0/2024	27.08. 2024	WP(C))- 1976 8/20 24	B. K. BEHERA	C.O .	CO UR T NO .7	Order Dtd. 2024-08-22		(S ea t No - 1)
400	7198 1/2024	27.08. 2024	MACA - 711/ 2019	J. DEHURY	C.O .	CO UR T NO .7	Order Dtd. 2024-08-22	MISC .APPE AL SEC.	(S ea t No - 6)
4	7198	27.08.	WP(C)	B. K. BEHERA	C.O	CO	Order Dtd. 2024-08-22		(S

01	2/2024	2024)-19772/2024		.	UR T NO .7			ea t No - 6)
402	71983/2024	27.08.2024	MACA-711/2019	A. MOHANTY	C.O.	CO UR T NO .7	Order Dtd. 2024-08-22	MISC .APPE AL SEC.	(S ea t No - 6)
403	71984/2024	27.08.2024	WP(C)-19775/2024	D. K. DEHURY	C.O.	CO UR T NO .7	Order Dtd. 2024-08-22		(S ea t No - 6)
404	71985/2024	27.08.2024	WP(C)-19483/2024	R. K. BISOI	C.O.	CO UR T NO .7	Order Dtd. 2024-08-22		(S ea t No - 6)
405	71986/2024	27.08.2024	ABLA PL-16665/2022	G.C. BARIK	C.O.	CO UR T NO .7	Order Dtd. 2024-08-23	BAIL -2	(S ea t No - 12)
406	71987/2024	27.08.2024	CRLM C-2406/2024	M. MOHANTY	C.O.	CO UR T NO .7	Order Dtd. 2024-08-23		(S ea t No - 12)
407	71988/2024	27.08.2024	ABLA PL-8505/2024	UP BAG	C.O.	CO UR T NO .7	Order Dtd. 2024-08-22		(S ea t No - 12)
408	71989/2024	27.08.2024	CRLM C-1556/2024	T.K. DAS	C.O.	CO UR T NO .7	Order Dtd. 2024-08-23	CRIM INAL MISC	(S ea t No - 2)
409	71990/2024	27.08.2024	WP(C)-1816	J. KAUR	C.O.	CO UR T	Order Dtd. 2024-08-22		(S ea t

			0/20 24			NO · 7			No - 2)
4 1 0	7199 1/20 24	27.08. 2024	CRLM C- 2358 /202 4	P.K. LENKA	C.O ·	CO UR T NO · 15	Order Dtd. 2024-09-03	CRIM INAL MISC	(S ea t No - 2)
4 1 1	7199 2/20 24	27.08. 2024	WP (C) - 1822 1/20 24	S. K. DASH	C.O ·	CO UR T NO · 15	Order Dtd. 2024-08-22		(S ea t No - 2)
4 1 2	7199 3/20 24	27.08. 2024	CRLM C- 930/ 2015	MR. JAGANNATH KAMILA	C.O ·	CO UR T NO · 15	Order Dtd. 2024-08-23	CRIM INAL MISC	(S ea t No - 4)
4 1 3	7199 4/20 24	27.08. 2024	WP (C) - 1827 3/20 24	P. K. MOHANTY	C.O ·	CO UR T NO · 15	Order Dtd. 2024-08-22		(S ea t No - 4)
4 1 4	7199 5/20 24	27.08. 2024	CRLM C- 3614 /202 3	P.K. BEHERA	C.O ·	CO UR T NO · 15	Order Dtd. 2024-08-23	CRIM INAL MISC	(S ea t No - 5)
4 1 5	7199 6/20 24	27.08. 2024	WP (C) - 2043 7/20 24	P. K. MOHANTY	C.O ·	CO UR T NO · 15	Order Dtd. 2024-08-22		(S ea t No - 5)
4 1 6	7199 7/20 24	27.08. 2024	CRLM C- 4740 /202 3	SAROJ KUMAR DASH	C.O ·	CO UR T NO · 15	Order Dtd. 2024-08-23	CRIM INAL MISC	(S ea t No - 3)
4 1 7	7199 8/20 24	27.08. 2024	WP (C) - 2047 2/20 24	P. K. MOHANTY	C.O ·	CO UR T NO · 15	Order Dtd. 2024-08-22		(S ea t No - 3)
4 1 1	7199 9/20	27.08. 2024	WP (C) -	A. DAS	C.O ·	CO UR	Order Dtd. 2024-08-22		(S ea

8	24		1993 2/20 24			T NO .15			t No - 3)
4 1 9	7200 0/20 24	27.08. 2024	CRLM C- 5272 /202 3	A.K. NAYAK	C.O.	CO UR T NO .15	Order Dtd. 2024-08-23	CRIM INAL MISC	(S ea t No - 5)
4 2 0	7200 1/20 24	27.08. 2024	WP (C) - 1852 2/20 24	B. P. SAMAL	C.O.	CO UR T NO .15	Order Dtd. 2024-08-22		(S ea t No - 5)
4 2 1	7200 2/20 24	27.08. 2024	CRLM C- 245/ 2024	BIJAY KUMAR MOHANTY	C.O.	CO UR T NO .15	Order Dtd. 2024-08-23	CRIM INAL MISC	(S ea t No - 4)
4 2 2	7200 3/20 24	27.08. 2024	WP (C) - 1908 7/20 24	S. K. ACHARYA	C.O.	CO UR T NO .15	Order Dtd. 2024-08-22		(S ea t No - 4)
4 2 3	7200 4/20 24	27.08. 2024	WP (C) - 1918 9/20 24	A. K. ROUL	C.O.	CO UR T NO .15	Order Dtd. 2024-08-22		(S ea t No - 4)
4 2 4	7200 5/20 24	27.08. 2024	CRLM C- 1846 /202 4	J.P. KAR	C.O.	CO UR T NO .15	Order Dtd. 2024-08-23	CRIM INAL MISC	(S ea t No - 7)
4 2 5	7200 6/20 24	27.08. 2024	WP (C) - 1949 7/20 24	R. K. SAHOO	C.O.	CO UR T NO .10	Order Dtd. 2024-10-01		(S ea t No - 7)
4 2 6	7200 7/20 24	27.08. 2024	WP (C) - 1955 4/20 24	S. K. MOHANTY	C.O.	CO UR T NO .10	Order Dtd. 2024-08-22		(S ea t No - 7)
4	7200	27.08.	CRLM	J.P. KAR	C.O.	CO	Order Dtd. 2024-08-23	CRIM	(S

27	8/2024	2024	C-5414/2023		.	UR T NO .15		INAL MISC	ea t No - 7)
428	72009/2024	27.08.2024	WP(C)-19622/2024	S. K. BISWAL	C.O.	CO UR T NO .15	Order Dtd. 2024-08-22		(S ea t No - 7)
429	72010/2024	27.08.2024	WP(C)-18094/2024	M. K. MOHANTY	C.O.	CO UR T NO .6	Order Dtd. 2024-09-10		(S ea t No - 7)
430	72011/2024	27.08.2024	WP(C)-16821/2024	JUDHISTHIR SAHOO	C.O.	CO UR T NO .6	Order Dtd. 2024-08-14	WRIT BRAN CH-2	(S ea t No - 9)
431	72012/2024	27.08.2024	CRLR EV-354/2024	R. K. MALLICK	C.O.	CO UR T NO .6	Order Dtd. 2024-08-20		(S ea t No - 9)
432	72013/2024	27.08.2024	WP(C)-29193/2020	B.K. SWAIN	C.O.	CO UR T NO .6	Order Dtd. 2024-07-24	WRIT BRAN CH-7	(S ea t No - 44)
433	72014/2024	27.08.2024	ABLA PL-8132/2024	S SAMAL	C.O.	CO UR T NO .6	Order Dtd. 2024-08-12		(S ea t No - 44)
434	72015/2024	27.08.2024	ABLA PL-8678/2024	D. SAMAL	C.O.	CO UR T NO .6	Order Dtd. 2024-08-23		(S ea t No - 44)
435	72016/2024	27.08.2024	CRLR EV-422/	S. K. DWIBEDI	C.O.	CO UR T	Order Dtd. 2024-08-22		(S ea t

			2024			NO · 6			No - 44)
4 3 6	7201 7/20 24	27.08. 2024	ABLA PL- 5845 /202 4	A.K. MISHRA	C.O ·	CO UR T NO · 2 OL D	Order Dtd. 2024-08-13	BAIL -1	(S ea t No - 1)
4 3 7	7201 8/20 24	27.08. 2024	ABLA PL- 6135 /202 4	S.BARDHAN	C.O ·	CO UR T NO · 2 OL D	Order Dtd. 2024-06-21		(S ea t No - 1)
4 3 8	7201 9/20 24	27.08. 2024	ABLA PL- 8543 /202 4	S. BARIK	C.O ·	CO UR T NO · 2 OL D	Order Dtd. 2024-08-22	BAIL -1	(S ea t No - 6)
4 3 9	7202 0/20 24	27.08. 2024	ABLA PL- 8679 /202 4	JAYAKRISHNA MOHAPATRA	C.O ·	CO UR T NO · 2 OL D	Order Dtd. 2024-08-23		(S ea t No - 6)
4 4 0	7202 1/20 24	27.08. 2024	BLAP L- 5077 /202 4	SURENDRA DAS	C.O ·	CO UR T NO · 2 OL D	Order Dtd. 2024-08-23	BAIL -2	(S ea t No - 9)
4 4 1	7202 2/20 24	27.08. 2024	ABLA PL- 8614 /202 4	B.K. DASH	C.O ·	CO UR T NO · 2 OL D	Order Dtd. 2024-08-23		(S ea t No - 9)
4	7202	27.08.	BLAP	P. SAHOO	C.O	CO	Order Dtd. 2024-08-23	BAIL	(S

4 2	3/20 24	2024	L- 7236 /202 4		.	UR T NO .2 OL D		-1	ea t No - 5)
4 4 3	7202 4/20 24	27.08. 2024	WP (C) - 2002 8/20 24	B.K.PANDA	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-08-22		(S ea t No - 5)
4 4 4	7202 5/20 24	27.08. 2024	BLAP L- 7188 /202 4	MD.SAMAİM	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-08-23	BAIL -1	(S ea t No - 2)
4 4 5	7202 6/20 24	27.08. 2024	WP (C) - 2002 5/20 24	B.K.PANDA	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-08-22		(S ea t No - 2)
4 4 6	7202 7/20 24	27.08. 2024	BLAP L- 6890 /202 4	G.R. PATRA	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-08-23		(S ea t No - 2)
4 4 7	7202 8/20 24	27.08. 2024	BLAP L- 989/ 2024	M.R. ROUTRAY	C.O .	CO UR T NO .17	Order Dtd. 2024-10-25		(S ea t No - 2)
4 4 8	7202 9/20 24	27.08. 2024	ABLA PL- 8662 /202 4	B.P. TANGA	C.O .	CO UR T NO .17	Order Dtd. 2024-08-23		(S ea t No - 2)
4 4	7203 0/20	27.08. 2024	ABLA PL-	J. PARDHAN	C.O .	CO UR	Order Dtd. 2024-07-09		(S ea

9	24		6713 /202 4			T NO . 2 OL D			t No - 2)
4 5 0	7203 1/20 24	27.08. 2024	ABLA PL- 8675 /202 4	J. PARDHAN	C.O .	CO UR T NO . 2 OL D	Order Dtd. 9999-12-31		(S ea t No - 2)
4 5 1	7203 2/20 24	27.08. 2024	ABLA PL- 8610 /202 4	J. PARDHAN	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-08-23	BAIL -2	(S ea t No - 7)
4 5 2	7203 3/20 24	27.08. 2024	BLAP L- 7887 /202 4	K. SAHOO	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-08-23		(S ea t No - 7)
4 5 3	7203 4/20 24	27.08. 2024	ABLA PL- 8672 /202 4	D. MOHAPATRA	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-08-23	BAIL -1	(S ea t No - 5)
4 5 4	7203 5/20 24	27.08. 2024	BLAP L- 6832 /202 4	SUJIT KUMAR SWAIN	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-07-18		(S ea t No - 5)
4 5 5	7203 6/20 24	27.08. 2024	BLAP L- 1127 1/20 22	J.P. KAR	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-08-23	BAIL -2	(S ea t No - 7)

4 5 6	7203 7/20 24	27.08. 2024	BLAP L- 1132 5/20 22	J.P. KAR	C.O .	CO UR T NO . 5	Order Dtd. 2024-08-23	BAIL -1	(S ea t No - 1)
4 5 7	7203 8/20 24	27.08. 2024	BLAP L- 1358 2/20 23	J.P. KAR	C.O .	CO UR T NO . 5	Order Dtd. 2024-08-23	BAIL -1	(S ea t No - 2)
4 5 8	7203 9/20 24	27.08. 2024	BLAP L- 67/2 024	J. PARDHAN	C.O .	CO UR T NO . 9	Order Dtd. 2024-08-23	BAIL -1	(S ea t No - 4)
4 5 9	7204 1/20 24	27.08. 2024	BLAP L- 4022 /202 4	J.R. DAS	C.O .	CO UR T NO . 9	Order Dtd. 2024-08-23		(S ea t No - 4)
4 6 0	7204 2/20 24	27.08. 2024	BLAP L- 4036 /202 4	J.R. DAS	C.O .	CO UR T NO . 9	Order Dtd. 2024-08-23		(S ea t No - 4)
4 6 1	7204 6/20 24	27.08. 2024	BLAP L- 6070 /202 4	A SAHOO	C.O .	CO UR T NO . 9	Order Dtd. 2024-08-23	BAIL -1	(S ea t No - 4)
4 6 2	7204 8/20 24	27.08. 2024	JCRL A- 168/ 2023	P.K. MOHANTY	C.O .	CO UR T NO . 7	Order Dtd. 2024-12-17	CRIM INAL APPE AL	(S ea t No - 1)
4 6 3	7204 9/20 24	27.08. 2024	ABLA PL- 8598 /202 4	SUVENDU BARIK	C.O .	CO UR T NO . 7	Order Dtd. 2024-08-23		(S ea t No - 1)
4 6 4	7205 1/20 24	27.08. 2024	ABLA PL- 8599 /202 4	SUVENDU BARIK	C.O .	CO UR T NO . .	Order Dtd. 2024-08-23		(S ea t No - .

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465	72052/2024	27.08.2024	BLAP L-6962/2024	SUVENDU BARIK	C.O.	COURT NO. 7	Order Dtd. 2024-08-23		(Seat No - 1)
466	72054/2024	27.08.2024	WP (C) - 20270/2024	P. K. JENA	C.O.	COURT NO. 7	Order Dtd. 2024-08-22		(Seat No - 1)
467	72055/2024	27.08.2024	WP (C) - 20268/2024	P. K. JENA	C.O.	COURT NO. 7	Order Dtd. 2024-08-22		(Seat No - 1)
468	72057/2024	27.08.2024	WP (C) - 34582/2023	A. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-08-06	WRIT BRANCH-5	(Seat No - 22)
469	72058/2024	27.08.2024	CRLR EV-219/2024	G.R. JENA	C.O.	COURT NO. 23	Order Dtd. 2024-11-04	CRIMINAL REVISION	(Seat No - 1)
470	72062/2024	27.08.2024	BLAP L-4140/2024	J P KAR	C.O.	COURT NO. 23	Order Dtd. 2024-08-08		(Seat No - 1)
471	72066/2024	27.08.2024	ABLA PL-8707/2024	B M ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-23		(Seat No - 1)
472	72071/2024	27.08.2024	BLAP L-7296/2024	B. DAS	C.O.	COURT NO. 2 OL	Order Dtd. 2024-07-30	BAIL -2	(Seat No - 7)

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4 7 3	7207 5/20 24	27.08. 2024	ABLA PL- 8402 /202 4	S. CHOUDHURY	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-08-20	BAIL -2	(S ea t No - 11)
4 7 4	7207 6/20 24	27.08. 2024	ABLA PL- 8809 /202 4	T.R. DAS	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-08-27	BAIL -2	(S ea t No - 11)
4 7 5	7207 8/20 24	27.08. 2024	ABLA PL- 8629 /202 4	J N MOHANTY	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-08-23		(S ea t No - 11)
4 7 6	7207 9/20 24	27.08. 2024	ABLA PL- 8638 /202 4	SANTOSH KUMAR ROUT	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-08-23		(S ea t No - 11)
4 7 7	7208 0/20 24	27.08. 2024	ABLA PL- 8850 /202 4	S BISWAL	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-08-27		(S ea t No - 11)
4 7 8	7208 1/20 24	27.08. 2024	ABLA PL- 7364 /202 4	S. K. BHANJADEO	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-07-29	BAIL -2	(S ea t No - 10)
4 7 9	7208 2/20 24	27.08. 2024	BLAP L- 7896 /202	S BISWAL	C.O .	CO UR T NO	Order Dtd. 2024-08-27	BAIL -1	(S ea t No

			4			. 2 OL D			- 2)
4 8 0	7208 3/20 24	27.08. 2024	ABLA PL- 8712 /202 4	SRINIBASH MOHANTY	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-08-23	BAIL -1	(S ea t No - 6)
4 8 1	7208 4/20 24	27.08. 2024	ABLA PL- 8750 /202 4	S BISWAL	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-08-27		(S ea t No - 6)
4 8 2	7208 5/20 24	27.08. 2024	ABLA PL- 8863 /202 4	S CHOUDHURY	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-08-27	BAIL -2	(S ea t No - 8)
4 8 3	7208 6/20 24	27.08. 2024	ABLA PL- 8670 /202 4	S. CHOUDHURY	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-08-23		(S ea t No - 8)
4 8 4	7208 7/20 24	27.08. 2024	ABLA PL- 6368 /202 4	S. CHOUDHURY	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-06-26		(S ea t No - 8)
4 8 5	7208 8/20 24	27.08. 2024	ABLA PL- 8550 /202 4	H. K. PATRA	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-08-22		(S ea t No - 8)
4	7208	27.08.	ABLA	H. K. PATRA	C.O	CO	Order Dtd. 2024-08-22		(S

86	9/20 24	2024	PL- 8549 /202 4		.	UR T NO .2 OL D			ea t No - 8)
487	7209 0/20 24	27.08. 2024	BLAP L- 8644 /202 4	BIKRAM BEHERA	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-09-26	BAIL -1	(S ea t No - 3)
488	7209 1/20 24	27.08. 2024	ABLA PL- 8554 /202 4	S. CHOUDHURY	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-08-22	BAIL -1	(S ea t No - 4)
489	7209 2/20 24	27.08. 2024	ABLA PL- 8605 /202 4	SIBA PRASAD SAHOO	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-08-23		(S ea t No - 4)
490	7209 3/20 24	27.08. 2024	ABLA PL- 8527 /202 4	A. MOHANTY	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-08-22		(S ea t No - 4)
491	7209 4/20 24	27.08. 2024	ABLA PL- 8658 /202 4	JYOTI RANJAN NAYAK	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-08-23		(S ea t No - 4)
492	7209 5/20 24	27.08. 2024	ABLA PL- 8676 /202 4	BINDU SAGAR SWAIN	C.O .	CO UR T NO .2 OL	Order Dtd. 2024-08-23		(S ea t No - 4)

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493	72096/2024	27.08.2024	ABLA PL-8552/2024	SIBA PRASAD SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-22		(Seat No - 4)
494	71497/2024	27.08.2024	WP (C) - 20658/2018	PADMALOCHAN DASH	GENERAL		Petition		(Seat No - 4)
495	71498/2024	27.08.2024	CRLM P-1191/2024	SUCHISMITA SARANGI	GENERAL		Order Dtd. 2024-08-22		(Seat No - 4)
496	71499/2024	27.08.2024	CRLM P-1891/2022	SUCHISMITA SARANGI	GENERAL		Order Dtd. 2024-08-23	WRIT BRANCH-4	(Seat No - 27)
497	71500/2024	27.08.2024	TRP (C) - 196/2023	KALU CHARAN SWAIN	GENERAL		Order Dtd. 2024-08-23	M.J.C.	(Seat No - 6)
498	71501/2024	27.08.2024	CRLA - 492/2024	BHAGABAN SARANGI	GENERAL		Order Dtd. 2024-08-23	CRIMINAL APPEAL	(Seat No - 10)
499	71503/2024	27.08.2024	ABLA PL-10274/2023	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2024-08-22	BAIL -2	(Seat No - 12)
500	71510/2024	27.08.2024	WA-1106/2022	JATINDRA KUMAR MOHAPATRA	GENERAL		Order Dtd. 2024-07-24	WRIT APPEAL	(Seat No -)

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501	7152 9/20 24	27.08. 2024	WP (C))- 1179 6/20 15	JATINDRA KUMAR MOHAPATRA	GEN ERA L		Order Dtd. 2024-07-31	WRIT BRAN CH-4	(S ea t No - 19)
502	7154 0/20 24	27.08. 2024	WP (C))- 1949 2/20 24	JATINDRA KUMAR MOHAPATRA	GEN ERA L		Order Dtd. 2024-08-21		(S ea t No - 19)
503	7156 0/20 24	27.08. 2024	RFA- 259/ 2006	JYOTIRANJAN SAHOO	GEN ERA L		Order Dtd. 2024-07-29	FIRS T APPE AL	(S ea t No - 3)
504	7156 5/20 24	27.08. 2024	WP (C))- 4712 /202 4	SAGAR MOHAPATRA	GEN ERA L		Order Dtd. 2024-03-05	WRIT BRAN CH-1	(S ea t No - 1)
505	7158 6/20 24	27.08. 2024	WP (C))- 2022 3/20 24	MANAS PATI	GEN ERA L		Order Dtd. 2024-08-22		(S ea t No - 1)
506	7160 4/20 24	27.08. 2024	CRLM C- 2681 /202 4	SARBESWAR SAHOO	GEN ERA L		Order Dtd. 2024-08-14		(S ea t No - 1)
507	7162 5/20 24	27.08. 2024	CRLM C- 2899 /202 4	SARBESWAR SAHOO	GEN ERA L		Order Dtd. 2024-08-21		(S ea t No - 1)
508	7163 0/20 24	27.08. 2024	WP (C))- 1949 5/20 24	SARBESWAR SAHOO	GEN ERA L		Order Dtd. 2024-08-14		(S ea t No - 1)
509	7179 6/20	27.08. 2024	WP (C))-	ASUTOSH TRIPATHY	GEN ERA		Order Dtd. 2021-01-13	WRIT BRAN	(S ea

9	24		3622 4/20 20		L			CH-4	t No - 37)
5 1 0	7180 4/20 24	27.08. 2024	WP (C))- 3621 9/20 20	ASUTOSH TRIPATHY	GEN ERA L		Order Dtd. 2021-01-13	WRIT BRAN CH-4	(S ea t No - 37)
5 1 1	7182 8/20 24	27.08. 2024	WP (C))- 1834 3/20 22	HIRARAM BHOI	GEN ERA L		Petition	WRIT BRAN CH-1	(S ea t No - 4)
5 1 2	7183 0/20 24	27.08. 2024	LAA- 19/2 023	SANTOSH KUMAR SAMANTRAY	GEN ERA L		Lower Court Record	FIRS T APPE AL	(S ea t No - 3)
5 1 3	7183 2/20 24	27.08. 2024	WP (C))- 1834 3/20 22	HIRARAM BHOI	GEN ERA L		Judgement Dtd. 2022-07- 27	WRIT BRAN CH-1	(S ea t No - 4)
5 1 4	7183 7/20 24	27.08. 2024	WP (C))- 2522 7/20 23	HIRARAM BHOI	GEN ERA L		Judgement Dtd. 2023-08- 09	WRIT BRAN CH-7	(S ea t No - 5)
5 1 5	7187 7/20 24	27.08. 2024	WP (C))- 1620 7/20 24	HIRARAM BHOI	GEN ERA L		Petition	WRIT BRAN CH-4	(S ea t No - 46)
5 1 6	7188 1/20 24	27.08. 2024	WP (C))- 1620 7/20 24	HIRARAM BHOI	GEN ERA L		Judgement Dtd. 2024-07- 09	WRIT BRAN CH-4	(S ea t No - 46)
5 1 7	7188 9/20 24	27.08. 2024	WP (C))- 1511	HIRARAM BHOI	GEN ERA L		Petition	WRIT BRAN CH-7	(S ea t

			9/20 24					No - 48)
5 1 8	7189 1/20 24	27.08. 2024	WP (C) - 1511 9/20 24	HIRARAM BHOI	GEN ERA L		Judgement Dtd. 2024-06- 27	WRIT BRAN CH-7 (S ea t No - 48)
5 1 9	7189 3/20 24	27.08. 2024	WP (C) - 476/ 2024	HIRARAM BHOI	GEN ERA L		Petition	WRIT BRAN CH-3 (S ea t No - 51)
5 2 0	7189 4/20 24	27.08. 2024	ABLA PL- 8659 /202 4	KHUSBU PANIGRAHI	GEN ERA L		Order Dtd. 2024-08-23	(S ea t No - 51)
5 2 1	7189 6/20 24	27.08. 2024	ABLA PL- 8558 /202 4	KHUSBU PANIGRAHI	GEN ERA L		Order Dtd. 2024-08-22	(S ea t No - 51)
5 2 2	7189 8/20 24	27.08. 2024	BLAP L- 2075 /202 4	RAJENDRA NARAYAN ROUT	GEN ERA L		Order Dtd. 2024-08-23	(S ea t No - 51)
5 2 3	7190 4/20 24	27.08. 2024	ABLA PL- 8661 /202 4	ASUTOSH TRIPATHY	GEN ERA L		Order Dtd. 2024-08-23	(S ea t No - 9)
5 2 4	7190 7/20 24	27.08. 2024	ABLA PL- 6075 /202 4	SUDHANSU KUMAR SETHY	GEN ERA L		Order Dtd. 2024-08-22	(S ea t No - 1)
5 2	7191 5/20	27.08. 2024	BLAP L-	BIRANCHI NARAYAN MAHAPATRA	GEN ERA		Order Dtd. 2024-08-23	(S ea

5	24		2697 /202 4		L				t No - 1)
5 2 6	7194 2/20 24	27.08. 2024	ABLA PL- 8573 /202 4	SUCHISMITA SARANGI	GEN ERA L		Order Dtd. 2024-08-23		(S ea t No - 1)
5 2 7	7194 6/20 24	27.08. 2024	ABLA PL- 8382 /202 4	SUCHISMITA SARANGI	GEN ERA L		Order Dtd. 2024-08-23		(S ea t No - 1)
5 2 8	7194 8/20 24	27.08. 2024	BLAP L- 2697 /202 4	BIRANCHI NARAYAN MAHAPATRA	GEN ERA L		Entire Document		(S ea t No - 1)
5 2 9	7196 5/20 24	27.08. 2024	ABLA PL- 8406 /202 4	SUCHISMITA SARANGI	GEN ERA L		Order Dtd. 2024-08-23	BAIL -1	(S ea t No - 3)
5 3 0	7204 0/20 24	27.08. 2024	BLAP L- 7783 /202 4	CHANDRAGUPTA PATNAIK	GEN ERA L		Order Dtd. 2024-08-20	BAIL -1	(S ea t No - 6)
5 3 1	7204 3/20 24	27.08. 2024	ABLA PL- 8515 /202 4	MANTU MALLIK	GEN ERA L		Order Dtd. 2024-08-22		(S ea t No - 6)
5 3 2	7204 4/20 24	27.08. 2024	CRLM C- 2816 /202 4	BIDYADHAR PANDA	GEN ERA L		Order Dtd. 2024-08-21		(S ea t No - 6)
5 3 3	7204 5/20 24	27.08. 2024	BLAP L- 345/ 2017	HAREKRUSHNA DASH	GEN ERA L		Order Dtd. 2017-12-06		(S ea t No - 6)
5	7205	27.08.	BLAP	DEBA KUMAR RATH	GEN		Order Dtd. 2024-08-22	BAIL	(S

34	0/20 24	2024	L- 5263 /202 4		ERA L			-2	ea t No - 12)
535	7205 3/20 24	27.08. 2024	BLAP L- 5492 /202 4	SARBESWAR SAHOO	GEN ERA L		Order Dtd. 2024-08-09		(S ea t No - 12)
536	7205 6/20 24	27.08. 2024	ABLA PL- 5836 /202 4	SARBESWAR SAHOO	GEN ERA L		Order Dtd. 2024-08-13		(S ea t No - 12)
537	7205 9/20 24	27.08. 2024	ABLA PL- 5970 /202 4	SARBESWAR SAHOO	GEN ERA L		Order Dtd. 2024-08-13		(S ea t No - 12)
538	7206 0/20 24	27.08. 2024	ABLA PL- 8350 /202 4	ARUN KUMAR BEHERA	GEN ERA L		Order Dtd. 2024-08-23		(S ea t No - 12)
539	7206 1/20 24	27.08. 2024	WP (C) - 1972 4/20 24	SUVENDU BARIK	GEN ERA L		Order Dtd. 2024-08-21		(S ea t No - 12)
540	7206 3/20 24	27.08. 2024	JCRL A- 26/2 024	SURYAKANTA PALAI	GEN ERA L		Order Dtd. 2024-08-27	CRIM INAL APPE AL	(S ea t No - 8)
541	7206 4/20 24	27.08. 2024	ABLA PL- 8720 /202 4	DIBYA PRAKASH MISHRA	GEN ERA L		Order Dtd. 2024-08-27		(S ea t No - 8)

5 4 2	7206 5/20 24	27.08. 2024	WP (C))- 5891 /202 4	DILIP KUMAR SAHU	GEN ERA L		Order Dtd. 2024-08-27	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 1)
5 4 3	7206 7/20 24	27.08. 2024	ABLA PL- 8808 /202 4	HAREKRUSHNA DASH	GEN ERA L		Order Dtd. 2024-08-27		(S ea t No - 11 1)
5 4 4	7206 8/20 24	27.08. 2024	CRLM C- 1929 /202 4	HAREKRUSHNA DASH	GEN ERA L		Order Dtd. 2024-08-23	CRIM INAL MISC	(S ea t No - 5)
5 4 5	7206 9/20 24	27.08. 2024	CRLA - 412/ 2021	ASUTOSH TRIPATHY	GEN ERA L		Order Dtd. 2024-08-20	CRIM INAL APPE AL	(S ea t No - 5)
5 4 6	7207 0/20 24	27.08. 2024	WP (C))- 2019 4/20 24	ASUTOSH ROUT	GEN ERA L		Order Dtd. 2024-08-23		(S ea t No - 5)
5 4 7	7207 2/20 24	27.08. 2024	WP (C))- 2419 0/20 20	SK SHABHAZ AKHTAR	GEN ERA L		Petition With Annexures	WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 11 6)
5 4 8	7207 3/20 24	27.08. 2024	ABLA PL- 5975 /202 4	ASIT KUMAR OTTA	GEN ERA L		Order Dtd. 2024-08-23		(S ea t No - 11 6)
5 4 9	7207 4/20 24	27.08. 2024	ABLA PL- 8728 /202 4	RAJENDRA NARAYAN ROUT	GEN ERA L		Order Dtd. 2024-08-27		(S ea t No -

									116)
550	72077/2024	27.08.2024	CONT C (CP) - 84/2018	MANAS PATI	GENERAL		Order Dtd. 2024-08-22	OA Branch	(Seat No - 1)
551	71511/2024	27.08.2024	CRLM P- 299/2022	M C MOHANTY	GENERAL		Order Dtd. 2024-07-11	WRIT BRANCH-5	(Seat No - 22)
552	71512/2024	27.08.2024	OJC- 103/1977	A SUNDARAY	GENERAL				(Seat No - 22)
553	71513/2024	27.08.2024	ABLA PL- 8673/2024	A SUNDARAY	GENERAL		Order Dtd. 2024-08-23		(Seat No - 22)
554	71514/2024	27.08.2024	WP (C) - 1608/2014	J N MOHAPATRA	GENERAL		Order Dtd. 2023-01-02	WRIT BRANCH (DIVISION BENCH)	(Seat No - 103)
555	71516/2024	27.08.2024	WP (C) - 17592/2024	N SAHOO	GENERAL		Order Dtd. 2024-08-02		(Seat No - 103)
556	71519/2024	27.08.2024	MATA - 279/2023	J SAHOO	GENERAL		Order Dtd. 2024-08-08	FIRST APPEAL	(Seat No - 4)
557	71521/2024	27.08.2024	WPC (OAC) -	J SAHOO	GENERAL		Order Dtd. 2024-08-13	OA Branch	(Seat No - 1)

			2634 /201 7						No - 1)
5 5 8	7152 5/20 24	27.08. 2024	WP(C))- 1155 8/20 11	K N SAHOO	GEN ERA L		Order Dtd. 2015-05- 29Petition,Annexure,Cou nter,Rejoinder,Affidavi t,		(S ea t No - 1)
5 5 9	7153 5/20 24	27.08. 2024	RSA- 77/2 005	M PARIDA	GEN ERA L		Order Dtd. 2024-04-12	SECO ND APPE AL	(S ea t No - 4)
5 6 0	7154 1/20 24	27.08. 2024	RSA- 275/ 2004	B R SENAPATI	GEN ERA L		Order Dtd. 2022-03-11	SECO ND APPE AL	(S ea t No - 4)
5 6 1	7154 5/20 24	27.08. 2024	WP(C))- 1774 9/20 09	B R SENAPATI	GEN ERA L		Order Dtd. 2022-12-13	WRIT BRAN CH-1	(S ea t No - 1)
5 6 2	7154 9/20 24	27.08. 2024	WP(C))- 1912 5/20 24	PC DAS (2)	GEN ERA L		Order Dtd. 2024-08-13		(S ea t No - 1)
5 6 3	7155 3/20 24	27.08. 2024	WP(C))- 3940 0/20 21	SS BISWAL	GEN ERA L		Order Dtd. 2021-12-21	WRIT BRAN CH-5	(S ea t No - 22)
5 6 4	7155 5/20 24	27.08. 2024	CONT C- 7771 /202 2	S S BISWAL	GEN ERA L		Order Dtd. 2023-01-13	CONT EMPT	(S ea t No - 6)
5 6 5	7155 6/20 24	27.08. 2024	CMP- 496/ 2024	A SAHOO	GEN ERA L		Order Dtd. 2024-08-02	WRIT BRAN CH-2	(S ea t No - 6)
5	7155	27.08.	BLAP	B S SWAIN	GEN		Entire Document	BAIL	(S

66	7/2024	2024	L-8549/2023		ERA L			-1	eat No - 4)
567	71559/2024	27.08.2024	CRLM C-2246/2022	S S BHUYAN	GEN ERA L		Order Dtd. 2024-08-09Petition,	CRIMINAL MISC	(S eat No - 2)
568	71562/2024	27.08.2024	ABLA PL-1595/2024	A MOHANTY	GEN ERA L				(S eat No - 2)
569	71567/2024	27.08.2024	WP (C) - 33458/2022	M NAYAK	GEN ERA L		Order Dtd. 2023-03-24	WRIT BRANCH-1	(S eat No - 30)
570	71569/2024	27.08.2024	WP (C) - 17381/2016	M NAYAK	GEN ERA L		Order Dtd. 2024-06-25	WRIT BRANCH-6	(S eat No - 16)
571	71571/2024	27.08.2024	WA-2381/2023	S S JENA	GEN ERA L		Appealmemo	WRIT APPEAL	(S eat No - 5)
572	71573/2024	27.08.2024	WP (C) - 19086/2024	PC DAS (2)	GEN ERA L		Order Dtd. 2024-08-08		(S eat No - 5)
573	71576/2024	27.08.2024	WP (C) - 2823/2014	P K BARIK	GEN ERA L		PetitionAnnexure,Entire Order,		(S eat No - 5)
574	71577/2024	27.08.2024	WP (C) - 1417/202	S NAYAK	GEN ERA L		Order Dtd. 2024-01-30	WRIT BRANCH-5	(S eat No

			4						-22)
575	7157 9/2024	27.08.2024	WP(C)- 2823/ 2014	P K BARIK	GENERAL		Order Dtd. 2014-02-14 Petition, Annexure, Entire Order,		(Seat No-22)
576	7158 2/2024	27.08.2024	BLAPL- 4478/ 2024	A K DAS	GENERAL		Order Dtd. 2024-08-20	BAIL-1	(Seat No-3)
577	7158 4/2024	27.08.2024	CMP- 490/ 2024	S K MOHANTY	GENERAL		Order Dtd. 2024-08-01	WRIT BRANCH-2	(Seat No-6)
578	7158 8/2024	27.08.2024	RSA- 16/2014	P NAYAK	GENERAL		Order Dtd. 2023-11-10	SECOND APPEAL	(Seat No-4)
579	7159 1/2024	27.08.2024	OJC- 3574/ 1995	S DAS	GENERAL		Order Dtd. 1995-07-20 Petition, Annexure,		(Seat No-4)
580	7159 4/2024	27.08.2024	WP(C)- 1539/ 4/2024	B K BEHERA	GENERAL		Order Dtd. 2024-07-05	WRIT BRANCH-1	(Seat No-3)
581	7159 6/2024	27.08.2024	WP(C)- 3856/ 1/2023	G C JENA	GENERAL		Order Dtd. 2024-08-16	WRIT BRANCH-1	(Seat No-30)
582	7160 5/2024	27.08.2024	WP(C)- 1374/ 4/2023	B S SWAIN	GENERAL		Order Dtd. 2023-05-18	WRIT BRANCH-8	(Seat No-43)

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583	71608/2024	27.08.2024	LAA-64/2019	M K PANDA	GENERAL		Order Dtd. 2023-01-30Appealmemo,	FIRST APPEAL (Seat No - 5)
584	71611/2024	27.08.2024	WP(C)-33733/2011	N K ROUT	GENERAL		Order Dtd. 2024-06-25	WRIT BRANCH-6 (Seat No - 36)
585	71613/2024	27.08.2024	WP(C)-10243/2015	B R SENAPATI	GENERAL		Order Dtd. 2023-08-16	WRIT BRANCH-4 (Seat No - 46)
586	71615/2024	27.08.2024	OJC-102/1977	A SUNDARAY	GENERAL		Order Dtd. 1979-12-17	(Seat No - 46)
587	71618/2024	27.08.2024	ABLA PL-8641/2024	A SUNDARAY	GENERAL		Order Dtd. 2024-08-23	(Seat No - 46)
588	71621/2024	27.08.2024	OJC-3575/1995	S DAS	GENERAL		Order Dtd. 9999-12-31Petition,Annexure,	(Seat No - 46)
589	71636/2024	27.08.2024	CONT C-4669/2023	S. K. NAYAK	GENERAL		Order Dtd. 2023-07-21	CONT EMPT (Seat No - 2)
590	71638/2024	27.08.2024	CRLM C-1217/2023	S. K. NAYAK	GENERAL		Order Dtd. 2024-05-08	CRIMINAL MISC (Seat No -

									1)
591	7172 5/20 24	27.08. 2024	WPC (OA) - 608/2015	P K LENKA	GENERAL		Order Dtd. 2022-04-27	OA Branch	(Seat No - 1)
592	7174 3/20 24	27.08. 2024	BLAP L- 7627/2024	P K BARIK	GENERAL		Order Dtd. 2024-08-12		(Seat No - 1)
593	7189 2/20 24	27.08. 2024	WP (C) - 9306/2017	B. R. SENAPTI	GENERAL		Order Dtd. 2017-11-27	WRIT BRANCH (DIVISION BENCH)	(Seat No - 112)
594	7189 7/20 24	27.08. 2024	WA- 42/2008	BABURAM SUTAR	GENERAL		Order Dtd. 2021-07-09 Petition, Annexure, Entire Order,	M. J. C.	(Seat No - 1)
595	7189 9/20 24	27.08. 2024	WP (C) - 12516/2020	LALIT KUMAR NAYAK	GENERAL		Order Dtd. 2024-07-24 Judgement Dtd. 2024-07-24,	WRIT BRANCH-3	(Seat No - 13)
596	7191 8/20 24	27.08. 2024	CRLR EV- 239/2016	N K SAMANTRAY	GENERAL		Order Dtd. 2024-07-24 Petition, Annexure,	CRIMINAL REVISION	(Seat No - 3)
597	7192 1/20 24	27.08. 2024	BLAP L- 12015/2023	D SWAIN	GENERAL		Order Dtd. 2024-04-03	BAIL -2	(Seat No - 9)
598	7193 0/20 24	27.08. 2024	CMP- 833/2024	S BISWAL	GENERAL		Order Dtd. 2024-08-20		(Seat No - 9)
5	7193	27.08.	WP (C)	D NAYAK	GEN		Order Dtd. 2017-05-15		(S

99	4/2024	2024)-23080/2015		ERA L				eat No - 9)
600	71936/2024	27.08.2024	WP (C) - 23247/2015	D NAYAK	GEN ERA L		Order Dtd. 2017-05-15		(S eat No - 9)
601	71938/2024	27.08.2024	WP (C) - 14832/2024	S R PANI	GEN ERA L		Order Dtd. 2024-07-09	WRIT BRAN CH-4	(S eat No - 17)
602	71941/2024	27.08.2024	TRPC RL- 14/2024	AKHAND	GEN ERA L		Order Dtd. 2024-06-25	BAIL -1	(S eat No - 3)
603	71944/2024	27.08.2024	WP (C) - 28718/2020	D NAYAK	GEN ERA L		PetitionAnnexure,	WRIT BRAN CH-8	(S eat No - 40)
604	71947/2024	27.08.2024	CRLM C- 2746/2023	BALARAM SINGH	GEN ERA L		Order Dtd. 2024-09-30	CRIM INAL MISC	(S eat No - 3)
605	71953/2024	27.08.2024	TRP (C) - 177/2024	BALARAM SINGH	GEN ERA L		Order Dtd. 2024-10-09		(S eat No - 3)
606	72047/2024	27.08.2024	FA- 170/1980	A SAHOO	GEN ERA L		Order Dtd. 2014-12-17		(S eat No - 3)

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